THE DEPUTY CHAIRMAN: Now, we take up the Motion of Thanks on the President's Address. Shri Pramod Mahajan.

# MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

## [जपत्रभाष्यक्ष श्रीमती जयन्ती नटराजन पीठासीन हुई]

श्री प्रमोद महाजन (महाराष्ट्र) ः उपसभाष्यक्ष महोदया, राष्ट्रपति जी के श्रीभभाषण के बाद विभिन्न समाचार पत्नों में ढेर सारी प्रतिक्रियाएं छपती हैं। ग्राज जब मैं राष्ट्रपति जी के ग्रीभभाषण पर बोलने खड़ा हूं, तो मुझे "एकोनोमिक टाइम्स" का ग्रग्रलेख राष्ट्रपति जी के ग्रीभभाषण पर बाद ग्रा रहा है जिसे मैं प्रारम्भ में ही उद्धृत करना चाहूंगा । एकोनोमिक टाइम्स ग्रपने श्रग्रलेख में प्रेसीडेंशियल एड्रेस के बारे में लिखता है—

The Presidential Address to the Parliament is supposed to give the people an idea of the Government's thrust in the months to come. The 57 paragraphs of tall platitudes this year suggests that its main policy thrust is to put all Members of Parliament to sleep out of sheer boredom."

यह कठोर टिप्पणी है, लकिन मुझे नहीं लगता कि इस टिप्पणी पर श्रौर कोई नया भाष्य करना जरूरी राष्ट्रपति जी से स्रपेक्षा यह होती है कि भ्रपने अभिभाषण के समय और सबसे पहले श्रपनी सरकार की उपलब्धियों को गिनाएं। **में मानता हूं कि राष्ट्रपति जी का भाष**ण कोई स्कूल की प्रोग्नेस रिपोर्ट नहीं होती, लिकन फिर भी वर्ष के ब्रारम्भ में उनसे यह अयेक्षा होती है कि बीते हूए समय में उनकी सरकार की क्या उपलब्धियां हैं, वह श्रपने भाषण के माध्यम से जनता के सम्मुख रखें । मुझे 8 मास पुरानी इस सरकार की उपलब्धियां ढुंढने के लिए सूक्ष्मदर्शक यंत्र का सहारां लेना पड़ा, लेकित दुर्भाग्य से सूक्ष्मदर्शक यत्न का उपयोग करने के पश्चात्<sup>ं</sup>भी : मैं उपलब्धियों को

ज्यादा देख नहीं पाया । इसलिए मुझे लगा कि जब श्राभार के ज्ञापन पर चर्चा गुरू हो जाये तो कांग्रेस की अगेर से जो पहला प्रवक्तः बोले, वह तो कम-से-कम रा**ष्ट्रपति** जी के ग्रिभिभाषण पर उपलब्धियां कुछ गिनाएगा, लेकिन पहले प्रवक्ता **का भाषण** भी जैते सूना तो मुझे लगा जैसे रवि नास्ती योपनिंग करने जा रहा है और **इसी** प्रकार पूरी इंनिंग में उसमें से कूछ पा नहीं पाया । अब बहुत ढूंढने के बाद, कोंशिश के बाद प्रयासपूर्वेक मैंने 8 महीनों में 8 उपलब्धियों को, मुझे क्षमा करें उपलब्धियों के दावों को, ढूंढ निकाला है। इन विषयों पर विस्तार से तो मैं बाद में बोलूंगा, लिकन ग्रभी केवल इन तथाकथित उपलब्धियों को सुचित कर उस पर छोटी सी प्रतिकिया देना चाहंगा । ये 8 उपलब्धियों के दावे हैं: पंजाब में चुनाव करवाना, पाक <mark>व्याप</mark>्त काश्मीर से उपवादियों को नियंत्रण रेखा के पार रोकना, भ्रासाम में शांति लाना, विदेशी मुद्रा दस हजार करोड़ करना, दिल्ली को विधान सभा देना, इजरायल से पूर्ण सम्बन्ध बनाना पूजास्थल विधयक लाना श्रौर दिसम्बर, 1991 में सर्वा<del>धिक</del> पर्यटकों को हिंदुस्तान में लाना ।

उपसभाध्यक्ष महोदया, श्रम में इन श्राठ उपलब्धियों को देखने का प्रयास करता हूं तो संक्षिप्त प्रतिक्रिया श्रगर देखें, तो पंजाब में चुनाव करवाना मानो पुराने पाप को घोना है । पंजाब का चुनाव इसके पहले ही निश्चित था । वर्तमान सरकार श्राने के बाद बिना किसी कारण इस वर्तमान सरकार ने पंजाब का चुनाव केवल 24 घंटे पहल स्थगित कर दिया । उस स्थगित करने का पाप जो उन्होंने किया उसको इस बार धोने का प्रयास किया है। यह उपलब्धि नहीं हो सकती है।

ग्रब पाक ग्रधिकृत कश्मीर से उग्नवादी जो नियंत्रण रेखा को पार करके भा रहे थे, इसको हिंदुस्तान सरकार ने रोका, यह कहना तो ग्रपने भ्राप में इतना हास्यास्पद है, इस पर किसी टिप्पणी की कोई भावस्यकता नहीं है। श्रव, शसक में किस प्रकार की शान्ति है...(व्यवधान)

SHRI V. NARAYANASAMY (Pondicherry): They tried to enter with the help of Pakistan Government.

श्री प्रमोद सहाउत : रैग्रागे इस पर श्राऊंगा तब बात करिए । स्रब, यह श्रसम में शान्ति लाना, कुछ दिन पूर्व ही हत्याएं हुई हैं। यह भपने ग्राप में इस दावे का **खो**खलापन सिद्ध करती है । विदेशी मुद्रा में दस हजार रोकड़ रुप्ये के बारे में स्राप डींग मार र हो। यह दस हजार करोड़ हमने कमाया नहीं है, विदेशी ऋण लाया है और विदेशी ऋण की माला से अगरदस हजार करोड विदेशी मुद्रा ग्रपने पास है तो हम कैसे विदेशी मुद्रा को अपनी समझ रहे हैं? इस विदेशी मुँदा में ग्रगर विदेशी ऋण का हिस्सा हटाया जाए तो श्रापके पास इसमें से दो हजार करोड भी नहीं बचता है, जो भ्रापने श्राठ महीनों में कमाया होगा ।

यहां तक की दिल्ली की विधानसभा श्रीर इजरायल से पूर्ण सम्बन्ध स्थापन करने का सवाल है, ये उपलब्धिया, पता नहीं प्राप, प्रपनी क्यों मान रहे हो, क्योंकि इन दोनों विषयों का उल्लेख कांग्रेस के घोषणा पक्ष में नहीं है, भारतीय जनता पार्टी के बोषणा पत्ने में है। इसलिए, अगर भारतीय जनता पार्टी के घोषणा पत्र में जो दिल्ली की विधान सभाकी मांग हम वर्षों से कर रहे हैं श्रोर अगर यह किया गया तो देर भ्रायद दुरुस्त ग्रायद . . . (व्यवधान) ...मैं इसका विरोध नहीं कर रहा हूं, **लेकिन यह उपलब्धि** ग्रापकी नहीं है । विपक्त में भी होकर राष्ट्रपति जी के यभिमाषण पर यह दो उपलब्धियां हमारी हैं । इसराइल से संबंध की उपलब्धि भ्रापकी नहीं है क्योंकि 42 वर्ष तक ब्राप इसका विरोध करते श्राए थे, श्रचानक एक राद्वि में ग्रापका साक्षात्कार कैसे हो नया, जो श्रापने इजराइन से संबंध जीवे हों, । तो यह उपलब्धि उनकी नहीं है बल्कि जो 42 वर्षों से इजराइल से संबंध जोड़ने की मांग कर रहे थे, उनकी है । श्रापने यह मांग मान ली, चलो देर श्रायस दुरुस्त श्रायद, यह तो ठीक है। नेकिन, इस मांग के पीछे यह भ्रापकी उपलिख नहीं हो सकती।

**अब पूजा स्थल विधेयक तो म्रापने** लाया है, लेंकिन मूल प्रश्त को हल करने का जो धापने अपने घोषणा-पत्न में श्राप्ता-सन दिया था उसका कहीं कोई उल्लेख

उपसभाध्यक्ष महोदया, मैं इनका दावा मंजूर करता ह कि दिसंबर, 1991 में सर्वाधिक ग्रन्तर्राष्ट्रीय पर्यटक इस देश में आए और यह दावा इसलिए मंजूर करता हूं कि ऐसी भगवान भरोसे चलने वाली सरकार को देखने के लिए ग्रगर विदेशी पर्यटक दिसंबर में बहुत माला में म्राए हों तो उन विदेशी पर्यटकों को मैं दोष नहीं दे सकता । शायद, वे उसी के लिए ग्राए हों, ग्रन्यया इनके सारे दावे खोखले हैं, जो इनकी दुष्टि से कर नहीं पाए हैं । ग्रब ग्रगर उपलब्धियों को देख लें तो एक वर्ष के ग्रंदर कितनी उपल-ब्धियां इनको करनी थं, मैं उनको गिनाना चाहुंगा । मेरे पास कांग्रेस का चुनाव-घोषणा पत्न है। ...(ड्यवधान) ... श्राप कुछ कह रहे हैं ...

श्रो सन्तोष बागडोदिया (राजस्थान): में श्रापसे कह रहा हूं कि यह घोषणापत्र जो भापके पास है, इसको भाप पढ़ेंगे तो श्राराम पाएँगे । यही कह रहा हूं ।

श्री प्रमोद महाजन : तो मैं इनको **ब्राराम देने की कोशिश करता हूं। यह** जो घोषणा पत्र है, इसमें यह माना गया है, मुझे याद है कांग्रेस के किसी सदस्य ने किसी सदन में कहा थाकि यह केवल साधारण घोषणा पन्न नहीं है बल्कि यह राजीव जी की स्रंतिम इच्छा है, उनका मृत्यु पत्न है और इस पर स्रमल करना कांग्रेस का महान कर्तव्य है । मैं इसमें केवल इतना पढ़ं कि इसमें क्या क**हा गया** था ?

#### 11.00 P.M.

यह सरकार ने कहा था कि जरूरी चीजों की कीमतों में वृद्धिको हम रोकेंगे ग्रौर खासकर निम्नलिखित चीजों को कीमतें जुलाई, 1990 तक लौंटाने की कोणिण करेंगे । डीजल से पोस्टकार्ड तक सारी सूची है जो देना मैं ग्रावश्यक नहीं समझता।

यह तो केवल 100 दिनों के श्रंदर का वादा था । मैं भ्राशा करता हूं कि जब 250 दिनों के बाद राष्ट्रपति का स्रिभ-भाषण होता है तो इस ग्रिमिमापण में इन चीजों की कीमतों को कम करने काकोई उल्लेख होता है । मुझे लगता नहीं मेरे पता घोषणा-पत्न की जो प्रति ग्राई है और वित्त मंत्री के पास जो प्रति ग्राई है, इसमें मुझे काफी ग्रंतर दिखाई दे रहा है क्योंकि मैं तो पढ़ रहा हूं कि इनकी चीजें कम होंगी—डीजल, मिट्टी का तेल, खाने का तेल ग्रौर वित्त मंत्री जी को जो बजट से पूर्व घोषणा-पत्न दिया गया है उसमें लिखा है-सोने का कंगन, सोने का हार, हीरे का हार, मोती का हार, मानो इनकी कीमतें कितनी जल्दी हम कम कर सके इसकी वे चिंता कर र हैं । डीजल से लेकर पोस्ट कार्ड तक की कीमतें ग्रिधिक बढ़ गई हैं । इसका अर्थ यह हुआ कि बह आपकी सूची में नहीं है। इसके बार आपने कहा था, यह भ्रपका पांच साल का घोषणा-पन्न है, लेकिन ग्रापने कहा था कि 365 दिनों में हम निम्न-लिखित स्थिति देश में लाकर बतायेंगे। मैं स्राशा करता हूं कि राष्ट्रपति के स्रभि-भाषण में, जो 250 दिनों के बाद हो रहा है, इनमें से कुछ चीजों पर अवस्य श्रमल होता, जो श्रापकी उपलब्धि होती। इसमें 365 दिनों में कहा गया है—देहात में रोजगार पैदा करने के लिए प्रतिवर्ष एक ग्ररब व्यक्ति दिवस की गारटी, प्रतिवर्ष एक करोड नौकरियों की गारटी 10 करोड नई सर्पात् सन् 2000 तक नौकरियां । मैं 2000 तक 10 करोड़ की नई नौकरियां नहीं मानता क्योंकि तब तक यह सरकार चलने बाली नहीं है, इसके लिए मैं 2000 साल तक की श्रापसे अपेक्षा नहीं करता, लेकिन जिन 250 दिनों में म्रापने हुक्मत की तो उन 250 दिनों में माप प्रतिवर्ष एक करोड नौकरियां देने वाले थे, भ्रौर उस हिसाब से भ्रभी तक लोगों को कम से कम 75 लाख नौकरियां मिल चुकी होतीं, स्रापने एक

नया रोजगार का ग्रवसर नहीं दिया। द्<del>यापने लिखा है नौकरियां, नौकरियों का</del> ग्रिधिकांण अर्थ होता है सरकारी नौकरियां फिर भी मैं श्रापको राहत देने के लिए सरकारी नौकरियां नहीं कहता, रोजगार के भ्रवसर कहता हू वह जरूरी नहीं कि सरकार के पास ही हों, निजी क्षेत्र में भी हो सकते हैं, लेकिन कम से कम एक करोड लोगों के लिए रोजगारके स्रवसरों का निर्माण करेंगे, यह श्रापने 365 दिन का वादा किया था जो 75 लाख तो पूरे ही हो जाते लेकिन राष्ट्रपति के भ्रमि-भाषण में कहीं भी हो इसकाउल्लेख नहीं है कि ग्रापने रोजगार के लिए क्याउप-लब्धिकी। मैं दूसराबताता हं। कृषि उपज की कीमतों को तय करने के लिए नया फार्मूला लागू करना । इस नए फामले का श्राज तक पता नहीं है । सिंचाई के लिए प्रति वर्ष 10 लाख नेलकुपों का निर्माण, इसका ग्रर्थ यह हुन्ना कि श्रभी तक कम से कम साढ़े सात लाख नलक्ष बनने चाहिए थे लेकिन राष्ट्रपति के श्रिभि-भाषण में इसका कहीं उल्लेख नहीं है। ग्रापने कहा या कि ग्रन्सूचित जाति ग्रौर जन जातियों के लिए प्रतिवर्ष 10 लाख ब्रावासीय इकाइयों का निर्माण करेंगे, ग्र<mark>ब</mark> 10 लाख घर देने वाले वे अनुसूचित जाति ग्रौर जन जाति के लोगों को ग्रौर 250 दिनों में भ्रापकी यह वैकलांग पूरा करना होता तो कम से कम साढ़े सात लाख घर तो मिल जाने चाहिए थे लेकिन श्रापने एक घर श्रभी तक दिया है। ध्रापने यह कहा था कि गावों में पिछड़े वर्ग के गरीबी के लिए 10 लाख रिहायसी ईकाइयों का निर्माण करेंगे, यह भी नहीं हुन्ना । भापने यह कहा द्या कि उच्च न्यायालयों में रिक्त सभी पदों पर न्यायाधिसों की नियुक्ति होबी, इसमें कुछ नहीं हुआ। प्रापने कहा था कि सार्वजनिक क्षेत्र के सभी प्रतिस्ठानों के बोर्ष स्तर पर रिक्त पद्यों पर निकृक्ति होची यह नहीं हुया। घापने कहा कि बसार भारती को स्पर्धा करने के लिए सार्व-जनिक निषम को रेडियो घोर टी०वी० के **मधिकार, इसमें ग्रभी तक प्रा**प ैं । ग्रौर नहीं बढा पाए

# [श्री प्रमोद महाजन]

रहा हूं यह ग्रापका जो मैं गिन घोषणा पत्न पांच वर्ष का है। यह एक वर्ष का घोषणा पत्न है, भ्रगर एक वर्ष के घोषणा-पत्न के ग्रनुसार 365 दिनों में श्रापको करना था, 250 राष्ट्रपति जी दिमों के वाद जब का अभिभाषण होता है और इस अभि-भाषण में इनमें से एक भी उपलिब्ध ग्राप बतानहीं सकते तो मुझे नहीं पता चलता कि, ब्राप कैसे ब्रपेक्षा कर सकते हैं कि विषक्ष ग्रापके ग्राभार के प्रस्ताव का समर्थन करे।

इसलिए उपलब्धियों की कसौटी पर राष्ट्रपति जी के भाषण को तो राष्ट्रपति जी का भाषण पूरा खोखला है । सरकार ग्राठ महीने में इसमें लगभग कोई उपलब्धि बता सकती । राष्ट्रपति जी के भाषण से दूसरी अपेक्षा यह होती है कि वह वाले वर्षों के लिए नीतियों की दिशा **ग्रीर गति का प्रगटीकरण करे** । इस कसौटी पर भी देखाजाए तो इतना ढीला-ढाला म्राशयहीन भ्रोर दिशाहीन भाषण हमने कई वर्षों में नहीं देखा। पढ़ते जाभ्रो तो लगता है कि सब के लिए सब कुछ लिखा है। लेकिन समझने का प्रयास करो तो लगता है कि किसी लिए इसमें कुछ नहीं है। यह भाषण ग्रगर पढें तो यह समस्यायों की सूची है, जो कोई भी लिख सकता है। समाघान का एक शब्द नहीं है । म्रापके प्रयासों की दिशा के बारे में कुछ नहीं कहा है। सारा भाषण फिर से पढ़ने की मैं ग्रावश्यकता नहीं समझता । लेकिन ग्रगर म्राप इस भाषण के परिच्छेद के बा**द** परिच्छेद पढते जाएँ तो श्रापको हर परि-ज्ळेद में यह नजर धाएगा कि इन्होंने केवल समस्यात्रों का वर्णन किया है, इसका मार्ग ढुंढ़ने का कोई प्रयास नहीं किया में ऐसे भाषण के लिए राष्ट्रपति जी दोष देना नहीं चाहता । वह भी क्या करें, जब एक भ्रात्मविश्वासहीन, स्पष्टता से ज्यादा लीपापोती में श्रौर छिपाने विक्वास करने वाली सरकार उनकी हो तो ऐसी सरकार से इससे अलग भाषण

राष्ट्रपति जी को लिखकर दिया नहीं जा सकता भ्रौर इसलिए मैं राष्ट्रपति जो को दोष नहीं देता, क्योंकि यह ग्रात्मविश्वास-हीन सरकार इसी प्रकार का भाषण करती है । इस सरकार के पास न नीति-धैर्य है, न विचारों की स्पष्टता है ! जो भी विचार हैं व ग्रपने हैं, यह कहने की हिम्मत नहीं है, न सहमित है । यह सरकार श्राम सहमति की बात करती है, सरकार पूरे विपक्ष की बात करती है ग्रौर इस सर-कार की खुद अपने आप में सहमति नहीं है। इनके रक्षा मन्नी इनके ही श्रार्थिक कार्यक्रमों को नामंज्र करने वाला पत्न प्रधान मंत्री को लिखते हैं, जो समाचार-पत्नों में छप जाता है। इनके संचार मत्नी अपना मंत्रालय छोड़कर गृह मंत्रालय में संचार करते हैं, जिससे गृह मंत्री ग्रपने ग्राप में नाराज हो जाते हैं। श्रव ग्रगर इस प्रकार की मंत्रि-परिषदे की हो, ग्रगर ग्रायिक विचारों पर, जिसके बारे में यह सरकार का दावा है कि यह कोई नई म्राधिक कांति ला रहेहैं, ग्रगर मंत्रि-परिषद् में सहमति न हो, सत्तारुढः दल में सहमति न हो तो ऐसी ग्रपनी ही सहमति न होने वाली सरकार स्राम सहमति के नाम पर ग्रपने श्रात्म-विश्वासहीनता को प्रकट कर रही है। श्राम सहमति कुछ मुद्दों पर जरुर हो सकती है। लेकिन **ग्राम सहमति का यह ग्रर्थन**ों है कि जिस सरकार के पास भ्रात्म-विश्वास न हो वह हर बात में आत्म-विश्वास की बात करे. यह ग्राम सहमति से नहीं विश्वास से चलने वाली सपकार हो सकती है ग्रीर दुर्भाग्य से यह विश्वास इस सरकार के पास न होने के कारण राष्ट्रपति के भाषण मैं, जैसा मैंने पहले कहा कि इसमें कोई उपलब्धियों का जिक्र नहीं है, उसी प्रकार <mark>म्राने वाली नी</mark>नियों के प्रति इस सरकार की जो भी कहानी है वह बड़ी स्पब्ट नहीं है।

ग्रभी पंजाब में चुनाव सम्पन्न हुए । राष्ट्रपति जी का भाषण पंजाब के चुनाव की कहानी से शुरु होता है । इस पर सरकार अपनी पीठ थपथपा रही है । वैसे पंजाब में चुनाव तो यत वर्ष ही होने चाहिए थे, सरकार ने नहीं किए । इस बार चुनाव हुए, ग्रापने पाप को जोका, देर ग्रायद दूरस्त ग्रायद । मैं यह नहीं मानता कि चुनाव हुए, गलत हुआ। ग्रच्छा होता कि पंजाब क चुनाथ में जो 22 प्रतिशत जनता मतदान के लिए भ्रायी वह तो स्वागतार्थ है ही, लेकिन अच्छा होता कि पंजाब के चुनाव में ग्राम चुनाव की तरह जो जनता वोट देने के लिए नहीं ग्रायी, उसके श्राने की स्थिति बनती श्रौर श्रगर होता तो पंजाब का चुनाव पंजाब समस्या को सूलझाने का एक सबसे बडा सुनहरा श्रवसर होता । मैं इसके लिए केवल सरकार को दोष नहीं दे रहा हूं । लेकिन मैं यह मानता हूं कि पंजाब समस्या केवल किसी एक सरकार की नहीं है, भले ही पंजाब की ग्राज की समस्या वह कांग्रस के पुरातन राजनीति की उपज हो । लेकिन जब वह पैदा हो चुकी है तो उसको केवल कांग्रेस की समस्या मान-कर पूराने पापों की श्रालोचना करना इससे देश के लिए पर्याप्त नहीं होगा । इससे स्रागे जाने का रास्ता ढुंढने का हमको प्रयास करना पडेगा ।

लेकिन दुर्भाग्य से चुनाव जिस प्रकार द्वुए हैं, जितने कम प्रतिकात लोग वोट देने के लिए ग्राए, चुनाव के पीछे जो हुमारा उद्देश्य, देश का उद्देश्य या कि पंजाब की सारी जनता चुनावों के द्वारा **त्र**सली प्रतिनिधि सरकार चुनकर पंजाब की समस्या हल करने के लिए हमें उपयुक्त **ब**हकार करे, दुर्भास्य से **य**ह नहीं हुँग्रा ग्रौर इसलिए जो चुनाव हुग्रा वह प्रति-निधिक नहीं है। सरकार भले ही निर्वा-चित हो, इस सरकार को हम निर्वाचित सरकार कानून से तो कह सकते हैं लेकिन कानून से ज्यादा उसका जो मूल ग्राशय है, उस भ्राशय में दुर्भाग्य से यह सरकार सही श्रयं से निर्वाचित नहीं है श्रौर इसकी टैकनोकली निर्वाचित मान भी लिया जाए तो यह प्रतिनिधिक नहीं है भ्रौर जब यह प्रशिनिधिक सरकार न हो तो यह धन-सुलक्षे मसलों का समाधान नहीं कर सकती राष्ट्रपति इस शब्द का उपयोग करते हैं कि "ग्रनसुलक्षे मसलों का समाद्यान" । वह सरकार प्रतिनिधिक नहीं है भौर लोग नहीं घाए इसनिए 21 प्रतिकत से निर्वाचित होने वाली सरकार, सभी बर्गों का प्रति- निधित्व न करने वाली सरकार यह काम कर नहीं सकती श्रौर खासकर ग्रभी-श्रभी जो 6 पंथिक संगठनों का वक्तव्य ग्राया है, इस वक्तव्य के पश्चात तो पंजाब की नवनिर्वाचित सरकार की समस्यायें ग्रौर पंचीदा हो सकती है।

महोदया, दुर्भाग्य से जो हमारी पंजाब की नयी सरकार है उसका रूख स्पष्ट नहीं है श्रौर **ग्रात्मविष्वासपूर्ण** नहीं है । मैं मानता हूं कि पंजाब समस्या का कोई तुरंत समाद्यान नहीं है, इस्टेंट सोल्युशन नहीं है, कोई का रास्ता नहीं है, कोई शार्टकट नहीं लेकिन पंजाब के लिए जिस राष्ट्रीय सहमति श्रीर श्राम सहमति की यह सरकार दिन-रात बात करती है, इस प्रकार की एक नीति बनाए शुद्ध राजनीतिक स्वार्थों को दूर रखकर स्रोर पंजाब के लिए एक नीति बनाए जो सारी जनता की नीति हो श्रौर जो देशभक्त हों, जो संविधान के साथ हों, जो शांति का मार्ग ग्रपनाना चाहते हों,: उन सबको हम साथ लें श्रौर जो संविधान के परे हों, जो हिंसा से मार्ग ढंढने की कोशिश करते हों, उनको पूरी सजा देने<sup>.</sup> की मानसिकता भ्रगर सरकार प्रकट करे तो मुझे लगता है कि पंजाब समस्या का समाधान ढुंढने के नजदीक तक हम पहुंच सकते हैं । लेकिन उपस्भापति महोदया, मुझे खेद है कि राष्ट्रपति के ग्रभिभाषण में इस समस्या के लिए रास्ता ढुंढने का कोई जिऋ नहीं है । मानो पंजाब में हुमने चनाव करवाए और हमारा काम खत्म हो गया । इस प्रकार की केंद्र की मनःस्थिति दिखती है। हो सकता है कि पंजाब के चनाव के कारण दूसरे सदन में डगमगाती सरकार को बारह सदस्यों का सहारा मिला हो लेकिन वह सारा राज चताने केलिए पर्याप्त नहीं है ग्रौर ग्रगर **है तो इस संबंध में प्रधिक विचार** करन पडेगा ।

महोदया, ग्रगर राष्ट्रपति के ग्रभि-भाषण में कश्मीर का परिप्रेक्ष्य देखें तो उसमें पाकिस्तान की कड़ी ग्रालोचना की नई है जो उचित भौर भावस्थक है। इसमें कोई दो रायें नहीं हैं कि सारा [श्री प्रमोद महाजन]

देश ग्रौर सरकार, सबकी सोच एक ही है कि पाकिस्तान निश्चित रूप से पंजाब हो या कक्ष्मीर हो, वहां के स्रातंकवादियों को सभी प्रकार की मदद दे रहा है श्रौर पाकिस्तान के द्वारा इस देश को तोडने की साजिश चल रही है जिसके लिए हमारी सरकार, संसद श्रौर जनता को सतर्क रहना चाहिए ग्रौर इसलिए राष्ट्रपति जी के भाषण का जो ग्राशय है उससे तो कोई भी सहमत हो सकता है लेकिन दुर्भाग्य यह है कि यह सारा वर्णन करने के पश्चात् राष्ट्रपति जी कश्मीर की समस्या के समाधान के बारे में कोई चर्चा नहीं करते। उसके लिए किसी उपाय का जिऋ नहीं करते । माना कि पाकिस्तान का हाथ है लेकिन उस हाथ को रोकने के लिए हमारा हाथ क्या कर रहा है ?

भ्राज पाकिस्तान एक श्रातंकवादी देश ्बना है । घातकवादी संगठन हो सकते हैं लेकिन it is a terrorist country ग्रब कभी-मुझ ग्राश्चर्य लगता है कि दो लीबियाई श्रातंकवादी हवाई जहाज में पकड़े जाते हैं ग्रौर उसके क्राधार पर पूरा संयक्त राष्ट्र संघ लीबिया के खिलाफ खड़ा हो जाता है। ग्रगर उसी मात्रा में प'किस्तान का भारत के विरुद्ध उग्रवादियों को मदद करने का काम देखा जाए तो लीबिया को जो सजा मिल रही है, जो उचित भी है, उससे सौ गुना सजा पाकिस्तान को ग्रंतर्राष्ट्रीय स्तर पर मिलनी चाहिए । लेकिन दुर्भाग्य से राष्ट्रपति के **ग्रभिभाषण** में न विदेश नीति में, न कथ्मीर नीति में, पाकिस्तान जो ग्राक-वादियों को प्रोत्साहन द रहा है, उसके खिलाफ जनमत संगठित करने का, संग्रहित करने का, पूरे विश्व का जनमत उसके खिलाफ खड़ा कर के किसी प्रयास का कोई वर्णन नहीं है ।

श्रच्छा तो यह होता कि जैसे बंगला देश के युद्ध के समय हमने विश्व का जनमत हमारे साथ लाने की कोशिश की, उसी प्रकार समय यह श्राया है कि कश्मीर के प्रका के सबंध में भी विश्व का जनमत हमारे साथ लाने का हम प्रयास करें लेकिन पाकिस्तान की कृति का हमारी सरकार उक्ति से उत्तर देती है । वह कृति करते हैं, हम भाषण करते हैं । वह घुसते हैं, हम रोकने का एलान करते हैं । इससे मसला हल नहीं होगा । इसके लिए तो कृति से कृति का जवाब देना पड़ेगा

महोदया, बरसों से हम मांग कर रहे हैं कि हमारी पूरी पश्चिमी सीमा पर श्राप सूरक्षा पट्टी का निर्माण करो । वहां रहने वाले लोगों को श्राप पहचानपत दो । जब मैं 6 वर्षपूर्व इस सदन में था तब पहली बार मुझे मतदान करने का मौका मिला था ग्रौर मैंने पहला मतदान कांग्रेस के प्रस्ताव के साथ किया था जब विपक्ष उसके खिलाफ था श्रौर वह प्रस्ताव था सुरक्षा पट्टी का लेकिन दुर्भाग्य यह है कि उस सुरक्षा पट्टी पर ग्राज तक विचार नहीं हम्रा । मझे तो लगता है कि देश को इसके ग्रागे जाकर सोचना चाहिए । श्रगर हमें पता है कि ब्रातंकवादियों के कैंप पाकिस्तान में लगे हैं या पाकिस्तान ने जो हमारा हिस्सा हथिया लिया है, उसमें लगे हैं तो मुझे लगता है कि अंतर्राष्ट्रीय सीमा पार करके हिंदुस्तान की सेना को, इज़राइल की नयी दोस्ती से कुछ सबक लेकर पाकिस्तान में जाकर ग्रातंकवादियों के इस कैंप को ध्वस्त करना पडेगा ग्रौर ध्वस्त करके फिर वापस भी श्रा जाए तो उसमें कोई परवाह नहीं है लेकिन ध्वस्त करने का जिसको प्रतर्राष्ट्रीय कानून की भाषा में राईट ब्रॉफ हॉट परस्यूट कहते हैं, उसका उपयोग करने का समय श्रावा है, ऐसा मुझे लगता है ।

में यह भी मानता हूं कि राष्ट्रपति जो ने जो कहा है कि कप्मीर की जनता का सहयोग कप्मीर की समस्या हल करने में जरूर मिलेगा, यह अच्छी बात है । कहीं भी जनता के सहयोग के बिना बंदूक के आधार पर राज नहीं हो सकता । उनका आर्थिक विकास होना चाहिए, उनको रोजगार के अवसर देने चाहिए लेकिन कभी-कभी मेरी समझ में नहीं स्राता कि क्या कश्मीर की समस्या केवल ग्रार्थिक विकास और रोजगार की समस्या है ? इसके मूल में ग्रगर ग्राप कम्मीर में <del>ग्रातंकवादियों</del> के संगठनों के नाम देखें तो संगठनों के नाम ही ग्रपने आप ग्रपनी चीज बता देते हैं।

ग्राज सुबह जब ग्रास्ट्रेलिया का मैंच **शुरू हुम्रा तो वहां खालिस्तान का झंडा** फहरा रहाथा। हम सबने इसका विरोध किया। ग्राज कम से कम श्रीनगर से जो खबर आई है, उसमें पहले जितना गुस्सा था, उतना तो बचा नहीं है । कुछ लोगों ने तो पाकिस्तान के हारने पर मातम मनाया । फिर जो खबर है उसमें हिंदुस्तान की जीत पर कुछ लोगों ने खुशी मनाई, इस प्रकार की खबर है स्रोर यह सच है कि यह कोई शुभ संकेत है, इसका विरोध करने की जरूरत नहीं हैं। कोई भी राजनीतिक दल या हमारी भारतीय जनता पार्टी कश्मीर की जनता के खिलाफ नहीं है । हम जैसे कक्ष्मीर की जनता के दिलाफ नहीं हैं उसी प्रकार कश्मीर में श्रातंकवादियों का सहारा लेकर पाकिस्तान की मदद से अगर कश्मीर को हिंदुस्तान से तोडने की साजिस होनी तो उस साजिस के साथ भी हम रह नहीं सकते । इसलिए राष्ट्रपति जी के भाषण में जो कहा गया है एक वाक्य, उस पर मुझे ग्रापत्ति हैं। उन्होते यह कहा है कि "संविधान के डांचे के श्रंदर कोई भी बातचीत की जाएगी" । मुझे लगता है यह उचित चीज नहीं है ।

कांग्रेस के घोषणापत्न को श्राप देखें तो इसमें "कोई भी बातचीत" का उल्लेख नहीं है। जो हिंसा को त्याग दें, क्या संविधान के ढांचे में हिसा श्राती है ? क्या संविधान के दायरे में लोगों को भगा जे जाना पाता है ? क्या संविधान के **छांचे** में लाखों हिंदुद्यों को वहां से निष्कु-बित करना बाता है ? जो लोग ये कार्य कर रहे हैं इनसे बातचीत करके हल नहीं ह्योगा श्रौर इसलिए मुझे लगता है कि मह बो "मोई भी बातचीत" का शब्द राष्ट्रपति जी के स्रमिमाषण में है, वह

ग्रापत्तिजनक है, घोर **ग्रापत्तिजनक** है । इससे कश्मीर के उग्रवादियों को जो संकेत मिलेगा वह ग्रच्छा नहीं है। इससे उग्रवाद कम नहीं होगा, इससे उग्रवाद बढेगा ।

जो ढाई-तीन लाख हिंदू कश्मीर की भूमि को छोड़कर जम्मू या हिंदुस्तान के दूसरे हिस्सों में ग्राए हैं, उनके बारे में राष्ट्रपति जी के भाषण में वर्णन है कि उन्हें वहां से वापस जाकर बसना चाहिए, मुझे लगता है कि यह उनके ज**ख्म पर** नमक छिडकर्ने वाला वाक्य **ग्रभिभाषण** में डाल दिया गया है । वह खुशी से नहीं आए हैं । अपने सैंकडों वर्षी के घरद्वार, व्यापार, नौकरी, बैंकों के बैलेंस छोड़कर जब लाखों हिंदु ग्रपने ही देश में दूसरी बार शारणार्थी बनने की **नौबत पर** ग्राए<sup>ं</sup> हैं। तो इन लाखों हिंदुयों के प्रति कोई सम्मानजक वहां से वापस जाने की स्थिति का मार्ग राष्ट्रपति के भाषण में कहा नहीं है । मुझे लगता है कि दुनिया के इतिहास में किसी एक प्रदेश की इतनी बढ़ी म्राबादी म्रपने ही देश में भ्रपनी भूमि छोड़ने पर मजबूर हो और पूरा देश उसके र्जात खामोश हो यह आजतक कभी नहीं हुया। मुझे कभी-कभी लगता है कि ग्रेगर इन ढाई लाख, तीन लाख हिंदुग्रों की जगह ग्रौर कोई होता तो उस पर दिन भर वर्चा हो जाती, धरने हो जाते, संसद् में हंगामा हो जाता लेकिन ढाई-तीन लाख हिंदु इंघर जाएं उचर उससे क्या फर्क पडता है । दिन-रात सौ विषयों पर चर्चा करते हैं। कहीं किसी एक ग्रादमी पर हमला हुग्रा, मैं नहीं मानता कि वह हमला उचित है, हमला गलत है, देश के दूसरे हिस्सों में जो हमला होता है उसकी हम चर्चा करते हैं लेकिन इन ढाई-तीन लाख हिंदुग्रों को एक प्रदेश से निकाल दिया जाए उसके प्रति राष्ट्रपति के प्रभिभाषण में कुछ न कहा जाए...

श्रो सुरेन्द्रजीत सिंह श्रहतुवालिया (बिहार): प्वाइट श्राफ श्राडर, सांसद महोदय जो कह रहेहैं मैं यहां पर यह श्रापत्ति करना चाहता हूं कि हिंदू शब्द का प्रयोग न करके अगर यह कश्राीरियों का प्रयोग करते तो अच्छा रहता। क्योंकि सिर्फ हिंदू ही वहां से माइग्रेट नहीं हुए श्रीर बहुत से लोग भी माइग्रेट हुए हैं। सिर्फ हिंदुश्रों की बात नहीं है। (व्यवधान)

श्री **राम ग्रदधेश** सिंह (बिहार): हिंदू बहुसंख्यक हो सकता है ।

श्री मोहम्मद ध्राफजल उर्फ मीम श्राफजल (उत्तर प्रदेश): काफी बड़ी बादाद में मुसलमान भी वहां से माइग्रेट कर गए हैं।

†[شری محمد انضل عرف م- انضل : کفی بری دهداد میں مسلمان یہی وهاں سے مانگریت کر رہے هیں -]

श्री प्रमोव महाजन: जैसा मैंने कहा कि हिन्दुओं के प्रति कुछ लोगों की दृष्टि ही कितनी दोषपूर्ण है यह इस ग्रापत्ति से पता चलता है। (ब्यवधान)

श्रो **सुरेन्डजोत** सिंह श्रहलुवालिया : श्राप ही हिंदू धर्म के संरक्षक नहीं हैं। (क्यवधान)

श्री प्रमोद महाजन : मैंने ग्रापको सुन किया है । (व्यवधान)

श्री सुरेन्द्रजीत सिंह श्रहलुवालिया : ग्राप जो कस्टोडियन बनना चाहते हैं हिंदू धर्म के, हिंदू सम्प्रदाय के, यह गलत है । (व्यवधान)

श्री प्रमोद महाजन : मैंने किसी के भाषण में रोकटोक नहीं की । (व्यवधान)

श्री सुरेन्द्रजीत सिंह श्रहलुवालियाः श्रपने श्राप हिंदुश्रों का चैम्पीयन बनने की कोशिश मत करो । (व्यवधान) हिंदू जब्द से श्राप क्या कहना चाहते हैं ?

†[] Transliteration in Arabic Script

(व्ययधान) पहले हिंदू की डैफिनेशन पह लीजिए उस के बाद हिन्दू पर चर्चा कन्यि। (व्ययधान)

डाः जिनेन्द्र कुमार जैन (मध्य प्रदेश): श्राप से ज्यादा पढ़े हुए हैं । श्राप बैठ जाइए । (व्यवधान)

श्री प्रमोद महाजन : उपसभाष्यक्ष महोदया, मुझे पढ़ने की सलाह दी जा रही है, लिखने की सलाह दी जा रही है मैं अपनी बुद्धि की मर्यादा मानता हूं श्रीर मैं मानता हूं कि वह श्रादमी समझता है जो बुद्धि की मर्यादा को समझता है जो बुद्धि की मर्यादा को समझता है उनके श्रागुंमेंट का मुझे कोई उत्तर नहीं देना है । मैं यह नहीं चाहता कि भारतीय जनता पार्टी हिंदुओं का केवल दावेदार बने, श्राप भी बने । लेकिन दुर्भाग्य से श्रगर सत्तारूढ़ दल हिंदू विरोधी पाझिसी श्रिष्टायार करेगा तो उसका श्रसर होगा ही । (व्यवधान)

श्री सुरेन्द्रजीत सिंह श्रहलुवालिया : मैंने क्या हिंदू विरोधी बात कही ।

भ्रो प्रमोद महाजन : ग्रापकी प्रति-क्रिया बता रही है । (व्यथवान)

श्री सुरेन्द्रजीत सिंह श्रह्मलुदालियाः मेरी प्रतिकियाका कोई प्रतिकूल असर होताहैतो मैं कोई जिम्मेदार नहीं हूं। (ब्यवधान)

DR. JINENDRA KUMAR JAIN: I don't know, why he is interrupting.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Mr.J ain, let me deal with it. Let himspeak. Mr. Ahluwalia, let him speak

श्री हरवेन्द्र सिंह हंसपाल (पंजाम) : मेरा प्वांइट श्राफ ग्राउँर है । श्र**ो प्रमोद महाजन**ः यह सारा समय नोट किया जाए । **(व्यवधान**)

श्री हरवेन्द्र जिह हंतपाल : मैं यह जावना चाहता हूं कि जो भाषण मेरे मिन्न प्रमोद महाजन जी दे रहे हैं कि वहां से निकल कर जो कश्मीरी ग्रा रहे हैं चाहे किसी मजहब के हो वह कश्मीरी ही हैं। जो कश्मीरी वहां से निकल बाहर ग्रा गए हैं उनके साथ हमदर्जी है, या चिसित है या सिर्फ हिंदुग्रों के साथ है? (ख्यवधान)

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
This is not a point of order.
Mr. Mahajan, please continue.

श्री प्रमोद महाजन : मैं प्रश्नोत्तर में नहीं जा रहा हूं लेकिन इन्होंने प्रश्न पूछा है और मैंने अगर जवाब नहीं दिया तो उसका गलत अर्थ निकलेगा। जो भी वहां से निष्क्रमित हुए हैं उन सब के साख, चाहे किसी मजहब के हों, संप्रदाय के हों, मेरी पूरी सहानुभूति है। लेकिन उसके साथ हम यह नहीं भूल सकते. (ब्यवधान)

श्री **मोहम्मद धक्षजल उर्फ मोम श्रफजल** : बहुत-बहुत सुक्रिया । श्रापने बहुत सही बात कही है ।

†[فری محمد افضل عرف م- افضل: بہت بہت شکریہ آپ لے بہت صحیم بات کہی ہے -]

श्री प्रमोद महाजन: मैं तो बहुत बार सही बात करता हूं, लेकिन कभी कभी श्राप समझते हैं तो इसमें मैं क्या करूं ? उपसभाध्यक्ष महोदया, भोजनावकाण के बाद तो मैं ग्रपना भाषण जारी रखूंगा, उसके पहले काश्मीर के बारे में ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN); You have one minute, Mr. Mahajan. Your party has an hour and 10 minutes You started at 12.50 and there are two more speakers. I leave it to you.

श्री प्रमोद महाजन: काश्मीर के बारे में जिब भी सदन में चर्चा हुई, एकता याता की चर्चा जरूर निकली । जब भी एकता यात्रा की चर्चा निकली, मैंने खामोशी से श्रापत्तियों को सुना । मैं श्राशा करता हूं कि इसके दूसरे पक्ष को, जो मैं चन्द मिनटों में श्रापके सामने रखने की कोशिश करूंगा, उसे शांति से सुनें । एकता यात्ना प्रचानक नहीं निकली । एकता यात्रा राजनैतिक 🐉 थी, गैर-राजनै-तिक थी, वह कितनी नम्बी <mark>थी</mark>, उसमें हिंसा क्या हुई, भाषण क्या हुए, इन सारे पहलुओं पर चर्चा करने का सेरे पास समय नहीं है। उसको मैं श्रावश्यक भी नहीं समझता । एकता यात्रा का जन्म कहां से हुम्रा, उसकी मुल स्थिति क्या थी रिश्रिगत वर्ष 26 जनवरी को श्रीनगर कें{हुँ लाल चौक∛में हिन्दुस्तान का तिरंगा झण्डा जलाया गया, पैरो तले रौंदा गया, उस ध्वज का ग्रपमान हुग्रा ग्रौर जो सारे एकता याद्रा के श्रालोचक हैं उन्होंने इस ग्रपमान के प्रति एक गब्द भी ग्रापत्ति नहीं की, मानों यह रोज की स्थिति हो । इस प्रकार का इसको स्वीकार किया । भारतीय जनता पार्टी एकमाल दल था जिसने इस राष्ट्रीय ध्वज के श्रपमान को गम्भीरतापूर्वक लिया और हिन्द्स्तान की जनता का जन-जागरण किया। दूसरे वर्ष यानी इस वर्ष श्रीनगर के लाल चौक में तिरंगा झण्डा लहराने का निश्चय किया श्रौर इसको पूराकिया। ऐसी स्थिति में इसमें श्रापत्ति की बात समझ में नहीं याती है । इसमें तो प्रधान मंत्री से लेकर सब को निमंत्रित किया गया था । ग्रगर यह राजनीतिक याला होती तो किसी को बुलाने का कोई

<sup>†[ ]</sup> Transliteration in Arabic Script.

श्र**ी प्रमोद** महाजनी

संबंध ही नहीं था । महत्वपूर्ण यह नहीं था कि जोशी जी किस साधन से महत्वपूर्ण यह नहीं था कि वहां थी या नहीं थी। एक क्षण के लिए यह मान लिया जाय कि जोशी जी श्रीनगर नहीं पहुंच पाते. 26 जनवरी को तिरंगा **अ**ण्डा श्रीनगर में नहीं फहराता तो भारतीय जनता पार्टी के बारे में लोग क्या इसकी मुझे चिंता नहीं है । डा॰ जोशी के बारे में क्या सोचते, इसकी चिन्ता नहीं है । लेकिन 26 जनवरी को इस बार राष्ट्रध्वज लहराने की घोषणा का कार्यंक्रम करने के बाद ग्रगर यह पूर्ण नहीं होता या डा० जोशी नहीं पहचते, स्रगर राष्ट्रीय ध्वज नहीं लहराया जाता तो इसका श्रर्थ क्या निलकलता ? श्रन्तर्राष्ट्रीय राजनीति में कश्मीर की जनता के प्रति क्या अर्थ होता ? क्या उग्रवादियों की जीत मानी नहीं जाती ? क्या हिंदुस्तान की सेना की हार मानी नहीं जाती ? क्या यह हिंदुस्तान की जनता की हार मानी नहीं जाती <sup>?</sup> इसलिए उस **दिन** राष्ट्रीय ध्वज लहराना मेरी दृष्टि में इस एकता यात्रा की सबसे बडी महत्वपूर्ण कसोटी थी ग्रौर जिस कसौटी को भारतीय जनता पार्टी ने पूर्ण किया तो उसे बधाई दी जानी चाहिए । लेकिन उसे ग्रालोचना का पात्र माना जा रहा है । मुझे समझ में **नहीं ग्राता** कि इसमें ग्रालोचना की क्या बात है । कन्याकुमारी से लेकर कश्मीर तक इस याचा में हिंसा नहीं हुई तो कांग्रेस वाले कहते हैं कि देखो, हमने व्यवस्था हो ऐसी की थी कि हिंसा हुई ही नहीं। अगर हिंसा होती तो ये कहते **कि देखों, एकता यात्रा वाले** ऐसे बद-माश हैं कि इन्होंने हिंसा करवाई। हिसा नहीं हुई तो उसका श्रेय सरकार को। यह ऐसी ही बात है जैसी हम बचपन में बाप, बेटे ग्रौर गधे की कहानी सुना करते थे। बेटा गधे पर वैठा हो तो लोग बोलेंगे कि बाप बुढ़ा है लेकिन चल रहा है। लेकिन अगर बाप बैठा हो तो लोग बोलेंगे कि बेटा बच्चा है श्रौर बाप बैठा हुआ है। अपर दोनों बैठ जायें तो गद्या मर जाएगा । गद्या उठा कर ले जाऐंगे तो लोग कहेंगे कि गधे को उठा कर ले जा रहे हैं। जो भी कहना हो, ग्रापका कहना पहले से तय है । **ग्रापका** कहना पहले से तय है तो स्वाभाविक रूप से इसकी ग्रालोचना किस प्रकार से की जा सकती है। ... (व्यवधान)

श्री हरवेन्द्र सिंह हंसपाल : हमारी ऐसी कोई मंशा नहीं है। हम बी०जे०पी० को बिलकुल गधे पर नहीं बैठायेंगे।

श्री प्रमोद महाजन: इसलिए कश्मीर के प्रक्त के संबंध में एकता याता **ए**क सफल प्रयास था जिसका उद्देश्य कन्याकुमारी से कश्मीर हक कश्मीर के प्रश्न के संबंध में जनता का एक श्रमिमत तैयार करना<mark>था</mark>। इसलिए इस प्रयास की ग्रालोचना श्रौर इसमें छोटे महों को उठाकर रखना, मझे उचित नहीं लगता ।

उपसभाध्यक्ष भहोदया, मुझे कब तक बोलना है । ?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN). He will speak for long. The House will now adjourn for lunch till 2.30. p.m.

> The House then adjourned for lunch at thirty-one minutes past one of the clock.

after The House reassembled, lunch, at thirty-four minutes past two of the clock, The Vice-Chairman (Shri M.A. Baby) in the two of Chair.

## MOTION OF THANKS ON THE PRESIDENT'S ADDRESS-Contd.

श्री प्रमोद महाजनः **उपसभाष्ट्र्यक्ष** के पूर्व मैंने महोदय, भोजन श्रवकाश राष्ट्रपति के ग्रभिभाषण के राजनैतिक मददों की चर्चा की यी । भोजन स्रवकाश के बाद में ग्रन्य मुद्दों की चर्चा करना चाहंगा । गत ब्राट महीनों में वर्तमान सरकार ने ग्रनेक नये आर्थिक कदम उठाए हैं । सरकार का यह दावा है कि हिन्दुस्तान में वह एक नयी आर्थिक क्रान्ति ला रहे हैं ।

श्राधिक कान्ति के हमेशा दो पहिए होते हैं, एक राजनैतिक नेतृत्व श्रौर दूसरा श्रफसरशाही । श्रव इस श्राधिक परिवर्तन पर प्रक्रिया देने से पहले मैं दो पहियों का थोड़ा निरीक्षण करना चाहूंगा ... (व्यवधान) ठीक है क्रांति नहीं कर रहे हैं तो बहुत श्रच्छी बात है।

त्रो तिदुधराय माधवराय जाधव : (महाराष्ट्र) : क्रांति कोई नहीं करता सिर्फ चेंज हो सकता है ।

शो प्रमोद नहाजन: जो भी ग्राधिक परिवर्तन ग्राप कर रहे हैं इन ग्राधिक परिवर्तनों को करने के लिए जिस ग्रफसर- शाहो के द्वारा इन परिवर्तनों का मसौदा वन रहा है, संयोग से वह सारी ग्रफसर- शाहो कभी न कभी विश्व बैंक से संबंधित रही है । इसलिए इनका विश्व बैंक से संबंधित होना, इस संयोग के प्रकाश में ही इन परिवर्तनों को देखना चाहिए । जहां तक राजनैतिक नेतृत्व का संबंध है यह विश्वास से परिवर्तन नहीं कर रहा है । मानों किसी के कहने में परिवर्तन की स्थित ग्राई है ।

गत स्राठ महीना में स्राधिक क्षेत्र में जो भी कुछ हुन्ना है उसका यह स्पष्ट स्र्यं है कि स्राज तक हिंदुस्तान की स्रयंनीति में जो नेहरूवियन माडल था वतंमान सरकार ने इस माडल को नकारा है स्रौर पूर्ण रूप से एक नयी दिक्षा की स्रोर जा रहे हैं । वतंमान सरकार ने जितने स्राधिक परिवर्तन के कदम उठाये हैं ये इनके घोषणापत्न का हिस्सा नहीं है । ये इनकी स्राज तक की घोषल नीतियों के भी संग नहीं है । दुख इस बात का है कि जैसे एक स्रोर से स्रयस्थाही कभी न कभी विश्व कैंक से संबंधित रही है उसी प्रकार से

राजनैतिक नेतृत्व विश्वास के साथ इन परिवर्तनों में हिम्मत करके कुछ करने की सोच नहीं रहा है । इसलिए किसी श्रौर के इशारे पर जब इतने बड़े परिवर्तन का कदम उठाया जाता है जिसके प्रति स्वयं राजनैतिक नेतृत्व को विश्वास न हो तो मुझे डर है कि श्रंतिमतः यह परिवर्तन जब चरम सीमा पर जाएगा तो देश हो जाएगी।

म्राजकल विश्व बैंक भ्रौर म्रतर्राष्ट्रीय मुद्रा कोष से ऋण लेना, उनकी शर्ते, हमारी सार्वभौमिकता ग्रादि बड़ी चर्चा में हैं । लेकिन सारी चर्चा में हम एक प्रश्न भूल जाते हैं कि ग्राखिर इन श्रंतर्राष्ट्रीय एजेंसियों द्वारा ऋण लेने की नौबत क्यों म्राई । हिंदुस्तान म्राज दुनिया का सबसे बडा भिखारी देश क्यों बना? क्या यह सच नहीं है कि 42 वर्षों तक जिस प्रकार की नीतियां हमने श्रपनाई इन नीतियों के पश्चात देश की यह स्थिति **ब्राई कि ऋण चुकाने के लिए भी या ऋण** का ब्याज देने के लिए भी नये ऋण लेने की स्थिति में देश पहुंच गया है। इसलिए जिस ग्राधिक संकट की चर्चा प्रधान मंत्री ग्रौर वित्त मंत्री प्रतिदिन, दिनरात करते हैं <mark>ग्राक्षिर यह ग्रार्थिक</mark> सकट किसके पाप की देन है । ग्राधिक संकट कोई एक रात में नहीं स्राता है, कोई 6-8 महीने चलने वाली सरकार नहीं लाती । श्रार्थिक संकट तो 30-40 वर्ष तक जो नीतियां इस देश में ग्रपनाई गयीं उन नीतियों के कारण ग्राया है । इसलिए सरकार के पास ग्रगर ईमानदारी का कुछ भी ग्रंग होता तो ग्रपने राष्ट्रपति के ग्रभिभाषण में ग्राधिक संकट से निपटने की चर्चा करने के पहले इस ब्रार्थिक संकट की जिम्मेदारी लेती जो 42 वर्षों में इस देश में श्र**धि**कांश वर्ष तक राज करने में कांग्रेस की नीतियों के कारण ग्राया है । इसलिए सबसे पहले इतना बड़ा कर्जा लेकर हिंदुस्तान को दुनिया का सबसे बड़ा भिखारी देश बनाना, इसके लिए जो कांग्रेस की जिम्मेदारी है नैतिक श्रीर प्रत्यक्ष उस जिम्मेदारी से कांग्रेस अपने श्रापको ग्रलग नहीं कर सकती ।

दूसरा ऋण लेंने की नौबत ब्राई तो क्या इस ऋण लेने का कोई विकल्प था। इसमें मुझे यह कहने में कोई संकोच नहीं है कि जिस भ्राधिक स्थिति में 42 वर्ष केबाद कांग्रेस देश को लेथ्राई है उस स्थिति में जब हम जुलाई में पहुंचे विशव बैंक के अंतर्राष्ट्रीय मुद्रा कोष से ऋण लेने के सिवाय श्रौर कोई विकल्प देश के सामने नहीं था। यब यह ऋण लेने के बाद स्वाभाविक रूप से उनकी स्रोर से शतें लगाई गई । श्रब चर्चा इस देश में यह होती है कि गर्ते लगा कर क्या हमने देश का सार्वभौमित्व खोया है ।

जहां तक मैं समझता हूं कि कोई भी देश, कोई भी संस्था, कोई भी बैंक जब कर्जा देगा, तो उसके साथ कुछ न कुछ शर्ते जहर आयेंगी। बिना शर्तों के कोई कर्ज नहीं दे सकता ग्रौर ग्रगर हमको किसी भी प्रकार की शर्त मंजूर नहीं है, तो हमको वहां कर्जमांगने को जाने की जहरत नहीं थी । उन्होंने कोई न्यौता नहीं भेजा या श्रीर इसलिए यदि हम गये हैं, तो कुछ मर्ते ग्रायेगी । इसलिए मर्ते ग्राई हैं, मुझे कोई शिकायत नहीं है । शत जरूर प्रायेंगी, किसी भी कर्जे के साथ **भर्ते जरूर ग्रायेंगी । लेकिन सवाल यह** होता है कि जो शर्ते आती हैं, उनको स्वीकार करने के पहले भी कर्जदार को ग्रपना स्वातंत्रय होता है कि वह उनमें से कुछ शर्तों को नकारे इनमें से कुछ जो देश के हित में शर्ते हैं, उनको स्वीकार कर लें श्रौर जो हित में नहीं हैं, उनको वह नकारें।

लेकिन दुर्भाग्य से इस सारी चर्चा में मेरी तीन मूल बापत्तियां हैं, जिसका उल्लेख यदि राष्ट्रपति जी के ग्रभिभाषण में होता, तो अच्छा होता ।

इन गर्तों के प्रति श्रंतर्राष्ट्रीय सुदा कोष या विश्व बैंक के सबंध में हमारी जो भी चर्चायें हुई हैं, उनके प्रति बड़ा ही

गुप्तता का रूप दिया गया है । इसमें बैसे छिपाने के लायक कुछ नहीं था । ग्रगर सरकार का विश्वास था कि जो भी सरकार कर रही है, वह देश के हित में कर रही है, तो हिम्मत से सरकार कहती कि यह करना चाहिए, यह हम कर रहे हैं। यह हमारा कहना है।

लेकिन दुर्भाग्य से गत कुछ महीनों में ग्रौर विशेषकर गत सप्ताह में चीजों को छिपाने का जिस प्रकार से प्रयास किया गया, उससे ऐसा लगता है कि जहूर दाल में कुछ काला है श्रौर जितना बताया जा रहा है, उससे ग्रधिक गडबड हो सकती है।

वित्त मंत्री द्वारा जो पत्न दिया गया, श्रव वह पत्न वैसे हो ग्रगर जनता के सामने श्राता, तो कुछ नहीं होता, लेकिन इसलिए विपक्ष के नेता को पत्न सदन के पटल पर रखना पड़ा भ्रौर उसके बाद सरकार ने दिया । मैं इस पन्न में जले एक ही परिच्छेद में क्यों न हो, तेकिन जिस प्रकार से इस बजट का उल्लेख हुआ। था, मुझे लगता है कि इस प्रकार के बजट का उल्लेख करने की जरूरत वित्त मंत्री को नहीं थी । कर्जा मांगते समय इस प्रकार की करने की जहारत नहीं थी।

लेकिन मेरी तीसरी स्रापत्ति केवल पद्धतियों पर नहीं है। हम उदारीकरण की कत्यना से विरोध नहीं करते हैं, हम लिब्रलाईजेशन के खिलाफ नहीं हैं, लेकिन जब भी किसी नीति का उदारीकरण करते हैं, तो उसे करने में पहले तो उसको हम स्वयं नियंत्रित करें । दुर्भाग्य से यह लगता है कि यह नियंत्रण हमने खो दिया है । कोई ग्रौर इस उदारीकरण का नियंत्रण करता होगा, तो मुझे लगता है कि देश के लिए म्राने वाले दिनों में समस्यायें म्राती हैं।

दूसरे इस उदारीकरण की जो गति है, उस पर भी नियंत्रण चाहिए था । दुनियां का कोई देश ऐसा नहीं है जिसके यहां सौ प्रतिशत मार्केट इकनामी है। जो हमको सलाह देते हैं, उनके पास भी नहीं है । मतलब जापानी कार से ग्राज भी ग्रमरीका डरा हुआ है और जापान किसी और देश [श्री प्रमोद महाजन]
से चावल ग्राज भी ग्रपने देश में नहीं ग्राने
देता । इसलिए जो उदारीकरण की चरम
सीमा तक पहुंचे हुए देश हैं, वह देश भी
अपने देश के लोगों के हितों की रक्षा की
चर्चा करते हैं ग्रौर उसके श्रनुसार उदारीकरण बताते हैं ।

इसीलिए उदारीकरण हम स्वयं नियंत्रित करें। दुर्भाग्य से वह नहीं हो रहा है। उदारीकरण की गृति हम तय करें और किसी भी श्राधिक उदारीकरण की नीति या पूरी अर्थ नीति को खुला करना, इसका भी एक कम होता है। श्रगर उस कम के विन हम धीरे-धीरे न चलते हुए, श्रगर एकदम सारी अर्थ नीति को उदार कर हैं, तो देश के सामने बड़ी व्यापक समस्यायें श्रायेंगी और उसके साथ-साथ उदारीकरण का स्रव्न भी जो है, उसे हमको तय करना चाहिए।

**ग्रब कल हमने समाचार-पत्ना म प**ढ़ा कि हालीवुड की सभी की सभी फिल्में जिनको हिंदुस्तान में ब्राने पर पाबंदी थी, जदारीकरण की नीति में **श्रब कोई** भी विदेशी व्यक्ति यहां फिल्में ला सकता है, दिखा सकता है ग्रौर उसका पैसा ले जा सकता है। स्रव मुझे लगता है कि एक बार उदारीकरण करते समय हमको तय करना पडेगा कि हमको क्या चाहिए । क्या पैट्सी-कोला और कोका-कोला हमारी जहरते हैं ? क्या हालीवुड से स्नाने वाली फिल्म हमारी जरूरत हैं ? हां, ग्रौर देशों का सहकार लें, इसमें आपत्ति नहीं है । बुद्धि पर किसी एक का एकाधिकार शायद हो नहीं सकता, लेकिन उसके साथ-साथ क्या पेन में, जूते में, वेंट ों, तेल में, साबुन में, जो चपभू किताओं की वस्तुएं हैं, जो वस्तुएं हम अपने दंश में बना सकते है, अपने देश का ज्<sub>य</sub>योग कर सकते हैं, दुर्भाग्य से इस स्बद्देशी का, इस स्वालंबन का इस राष्ट्रपति के ग्रभिभाषण में कहीं भी उल्लेख नहीं है। इसलिए उदारीकरण की नीति दुनिया की ग्रर्थ नीति से हमको जोड़ना यह जितना स्रावश्यक है उसी के साथ इसका नियंत्रण, इसकी गति का निर्धारण और इसके क्षेत्र का चयन, इसमें जो सावधानी इक्त को बरतनी चाहिए ग्रगर न बरती तो

कहीं हमा हे लोग कहते हैं कि हम दक्षिण अमरीका की देश की श्रेणी में चले जाएं, मैं नहीं चाहता कि देश का ऐसा **दर्भाग्य** ग्राए, लेकिन उस दि**गा में श्रगर हमें** जाना नहीं है और उदारीकरण ठीक ढंग से करना है तो उसके प्रति इन सावधानियों की चर्चा दुर्भाग्य से इस नीति में नहीं दिखाई देती । नई उद्योग नीति की चर्चा इस पूरे ग्रिभिभाषण में है । उद्योग नीति में ग्रापने ग्रभी भ्रनुमति पत्न की व्यवस्था पूरी समाप्त कर दी है। श्रव कोई भी व्यवसाय, उद्योग अगर खोलना चाहें तो उसको बार-बार दिल्ली में ग्राकर नार्थ, साउथ ब्लाक के दरवाजे खटखटाना नहीं पडेंगे । मुझे लगता है कि यह उचित कदम है। यह कदम भले ही श्रापके घोषणा-पत्न में लिखा नहीं है लेकिन चूंकि भारतीय जनता पार्टी के घोषणा-पत्र में ही यह कदम लिखा है ग्रौर ग्रगर उस पर ग्राप ग्रमल कर रहे हैं तो उसमें भ्रापत्ति होने की श्रावश्यकता नहीं है । क्योंकि जब तक भी यह लाइसेंस परमिट राज था भ्रष्टाचार उसी के कारण पनपा, लाल फीताशाही उसी के कारण ब्राई. **अफसरशाही की समस्याएं उसी के** कारण आई और इसलिए भ्रष्टाचार, लाल फीताशाही और भ्रफसरशाही, इन तीन महा√ाक्षसों को समाप्त करने वाली इस नीति से जरूर देश को लाभ होगा। इसमें कोई आपत्ति नहीं है । लेकिन जब हम नो लाइसेंसिंग सिस्टम को लाते हैं, जब हम लाइसेंस परिमट राज खत्म करते हैं तब उसके कुछ दुष्परिणाम भी होते हैं जिसके प्रति सावधान होना देश की सरकार को आवश्यक है। लेकिन दुर्भाग्य यह है कि राष्ट्रपति के ग्रिमिभाषण में नई उद्योग नीति की प्रशंसा तो है लेकिन इसकी प्रशंसा के बाद इसमें ग्राने वाली समस्याग्री का कोई जिक्र नहीं है । जब हमारे पास लाइसस परमिट राज था तो उसके सौ दुष्परिणाम थे लेकिन उसका एक अरुछा परिणाम था जिसको ब्राने वाली नीतियों में यत्न करना ग्रावश्यक था । लाइसँस परमिट के कारण सरकार के हाथ में एक ऐसी ताकत मिलती थी जिसके कारण बहु उद्योगों को अविकसित क्षेत्र में, पिछडे हुए इलाके में भेजने की ताकात रखती थी और उसके कारण देश का पूरा सन्तुलित विकास

होता था । ग्रब जिस दिन हमने नो ला इसेंसिंग सिस्टम लाया, लाइसँस परमिट राज समाप्त किया उससे लाभ जरुर हुआ, **ध**टाचार, लाल फीताशाही, श्रफसरशाही ये खत्म होने के लाभ हुए । लेकिन उसके साथ-साथ जो संतुलित विकास इस देश का होना था उस विकास से भ्रव देश वंचित रहं जाएगा। स्रव कोई भी उद्योगपति उसी क्षेत्र में जाएगा जहां बहुत ग्रच्छी बिजली, जहां फाइव स्टार होटल होंगे, वहां एग्ररपोर्ट होगा ग्रौर जहां गरीब इलाके होंगे, पिछड़े इलाके होंगे, ग्रादिवासी क्षेत्र होंगे, पिछड़ी जन जातियों के क्षेत्र होंगे, हर प्रदेश का अविकसित भाग होगा उसमें कोई नहीं जाएगा । अब हिन्दुस्तान की सरकार को जब यह नई उद्योग नीति लानी चाहिए उसी समय हमको हराप्रकार के सन्तुलित हिन्दुस्तान के विकास को सूरक्षा की व्यवस्था करनी चाहिए थी, पूर्भाग्य से इस संबंध में कुछ नहीं कह एया है भौर इसलिए केवल नई नौति की प्रशासा करना यह पर्याप्त नहीं है, उसके साध उसके जो दोष हैं, उसका निराकरण करता भी स्रावश्यक है। लघु उद्योग की बारे में कुछ नहीं कहा । लघु उद्योग प्रशिशत में ज्यादा है । 80 प्रतिशत है **ध्रौ**र उदारीकरण श्रगर बड़े उद्योग के लिए अच्छा है तो लघु उद्योग के लिए क्यों नहीं है ? लाइसेंस परिमट राज्य से भ्रगर हमने बड़ उद्योगों को मुक्त किया है तो छोटे को क्यों नहीं कर रहे हैं। ? उनकी सुरक्षा की क्या व्यवस्था कर रहे हैं ? दुर्भाग्य से हमारे यहां जितनी भी बहुराष्ट्रीय **क**पनयां भ्राई हैं, जिस क्षेत्र में हम चाहते ्धिक्षेत्र में तो बहुत कम ऋाती हैं .(किन जिस क्षेत्र में उनका ग्राना जरूरी नहीं है ऐसी उपभोक्ताओं की चीजें तैयार करने वाले छोटे-छोटे क्षेत्र में बहुराष्ट्रीय कंपनियों की ब्रावश्यकता नहीं है वहां के लिए ग्राने से जरूर रोकना चाहिए । ले किन यह तभी होगा जब अगर हम कानून बना दें कि जो भी उपभोक्ता वस्तुएं हैं दसको केवल लघु उद्योग ही तैयार कर पकता है इस प्रकार का कानून बने और पघु उद्योग 🕏 सिवा और कोई क्षेत्र ग्रगर **उपमोक्ता की छोटी जरूरत की** चीजों केंबनाने परचाए तो उस पर कानूनन पार्वदी हो, सजा हो । इस प्रकार का लघ उद्योग को हम सुरक्षा देने की व्यवस्था करें तो मुझे लगता है कि बहुराष्ट्रीय कंपनियों के जाल से हम हमारे छोटे लोगों को बचा सकते हैं। श्रौर जिन क्षेत्रों बहराष्ट्रीय कंपनियों के ग्राने से देश हित है, उन क्षेत्रों में उन्हें ग्राने मजबुर कर सकते हैं, लेकिन दुर्भाग्य यह है कि जिस क्षेत्र में बहुराष्ट्रीय कंपनी हम चाहते हैं, उसमें वह नहीं श्रा रही हैं श्रौर जिन क्षेत्रों में हम नहीं चाहते हैं, उनमें **ग्रा** रही हैं । मान लीजिए पोटेटो चिप्स बनाने के लिए किसी विदेशी कंपनी को पूछने की जरूरत नहीं है, वह तो हम घर में बना सकते हैं, लेकिन ग्रेगर बिजली बनाने में बहमदद देते हैं तो जरूर दें। लेकिन दुर्भाग्य से राष्ट्रपति जी के ग्रभि-भाषण में इसका भीं उल्लेख नहीं है ।

मजदूर के बारे में उल्लेख तो लेकिन मजदूरों का उल्लेख करते समय नयी नीति से नए रोजगार तो दूर रहे, पुराने रोजगार भी नहीं मिल रहे वह बेरोजगार हो रहे हैं भ्रपनी नौकरियों से । वह बाहर जा रहे हैं व्यवसाय से तो उसको सुरक्षा देने की कोई चर्चा इस पूरे ग्रभिभाषण में नहीं है। हां, एक जगह जरूर उन्होंने एक वाक्य कहा है राष्ट्रपति जी कहते हैं कि, "नई के परिणामस्वरूप वर्तमान ढांचे में जाने वाले परिवर्तनों से जो कामगार प्रभावित होंगे, उनके हितों की रक्षा करने की **म्रावक्ष्यकता के प्रति पूरी तरह** सजग है ।'' मुझे लगता this is the biggest joke of 1992. मजदूर जो बाहर जा रहे हैं, उनकी सुरक्षा के प्रति सरकार सजग है, यह सोच नहीं है, छोटीसी बात है । लेकिन मुझे इस बात का दुःख है कि हिंदुस्तान में स्राज कैंबिनेट लेवल पर मजदूर मंत्री नहीं है। There is no Labour Minister of Cabinet rank. उद्योग मन्नी भी **नहीं** है कैबिनेट पर ग्रौर दोनों प्रधान मंत्री के पास हैं। मुझे बर्बाई में एक मजदूर ने कहा, कर दिया भ्रापने उद्योग और मजदूर दोनों।

श्री प्रशोद महाज**न**ो एक ही के पास हैं। इसका ग्रर्थ यह हो गया कि जो ट्रेड युनियन का चेयरमैन है, वही मैनेजिंग डायरेक्टर हो जाय आप इस व्यंग्य को छोड़ दीजिए, मैं नहीं मानता, दोनों में ग्रलग-ग्रलग व्यवस्थाएं हैं, लेकिन मजदूरों के प्रति ग्राप कितने उदासीन हैं कि राममृति जी के बाद श्रापको स्रभी मजदूर मंत्री पूर्ण समय का नहीं मिला। यह ग्रपने ग्राप में इस बात का प्रमाण है कि श्राप मजदूरों के प्रति किस तरह से उदासीन हैं।

**अब आपको राष्ट्रीय ग्रामीण श्रमिक** आयोग की रिपोर्ट तो मिल चुकी है, लेकिन श्रभो भी ग्राप उसका श्रध्ययन कर रहे हैं। मुझे पता नहीं, इसका आर्थ कब तक ग्रध्ययन करेंगे ?

श्रापने रुपए का अवम्ल्यन किया। यह एक सबसे महत्वपूर्ण कदम था, लेकिन दुर्भाग्य से इस अवमूल्यन के लाभों की चर्चा राष्ट्रपति जी के अभिभाषण में है ही नहीं क्योंकि इससे कोई लाम हुन्ना ही नहीं है । इसलिए अवम्ल्यन का कदम **उठाने पर राष्ट्रपति जी का अभिभाषण** खामोश है। यह अपने श्रीप में प्रमाण है कि सरकार को अवमुल्यन से जितने लाभ होने चाहिए थे, वह नहीं हुए ।

मैं यहां नए बजट की चर्चा करना भ्रावश्यक नहीं समझता, लेकिन भ्रधिकृत मूल्य थ्रौर बाजारू मूल्य के 2.5 से 3.0 रुपए को चर्चाजो ग्राप कर रहे हैं, इसे 25 से 30 में भी मान लीजिए तो इसका अर्थ यह है कि हिंदुस्तान के रुपए का और पच्चीस फीसदी अवमूल्यन आपने पीछे के दरवाजे से कर लिया है। इस इतनी बड़ी ग्रायिक घटना के ऊपर भी राष्ट्रपति जी के ग्रभिभाषण में किसी प्रकार का · उल्लेख नहीं है ।

इसमें किसान का उल्लेख है, लेकिन माज जो हमारे हिन्द्स्तान की ग्रर्थ नीति आदी हुई है, वह बड़े उद्योगों के कारण ज्ञहीं खड़ी हुई है। किसी बड़े उद्योग के **िक्यांत से हिन्द्**स्तान को पैसा नहीं मिलता। :हमें 80 प्रतिशत निर्यात का पैसा किसान देता है, लेकिन किसान को उसकी उपज

का ठीक भाव मिले, इस तरह की कोई चर्चा राष्ट्रपति जी के ग्रभिभाषण में नहीं है। इसलिए ग्रगर इन सारी चीओं को देखा जाय तो लगता है कि राष्ट्रपति जी के यभिभाषण में जो सारी चीजें हैं, उनमें किसी प्रकार की अर्थ नीति में परिवर्तन जोकि देश केहित में हो, इस प्रकार की चर्चा नहीं है।

मैं अतिम मुद्दे को जल्दी खत्म करने का प्रयास करूंगा कि राष्ट्रपति जी के ग्र**भिभाषण में सबसे ग्रधिक** 57 में **से** 25 परिच्छेंद विदेश नीति के संबंध में हैं श्रौर मुझे कभी-कभी लगता है कि श्राद्या भाषण विदेश मंत्रालय का माषण है । उपसभाध्यक्ष महोदय, मेरा सौभाग्य है कि मैं जब बोल रहा हूं तो विदेश मंत्री संयोग से सामने बैठे हैं। राष्ट्रपति जी का यह कहना है कि गत भाषण के पश्चात विशव में घटनाएं तेजी से बदली हैं। यह सच है, लेकिन दुर्भश्य से राष्ट्रपति जी का पिछला त्रभिभाषण **ग्रौर नया ग्रभिभाषण बिल्कूल** नहीं बदला है। पेय भी वही है, बोतल भी वही है, सिर्फ ढक्कन बदला है । गत भाषण में 61 में से 22 परिच्छेदे इस विदेश नीति पर थे और इस बार 57 में से 25 हैं लेकिन ५ढ़ते समय लगता है कि पुराना भाषण फिर लिखा स्या है। मालदीव, भूटान, नेपाल, फिजी, जावान, दक्षिण पूर्व एशिया, धुरोपियन कंट्रीज, गुट निरपेक्षता, कंबोडिया, इन सारे विषयों पर बस वही निखा गया है, जो पिछलें ग्रभिभाषण में था। ग्रगर पिछले ग्रभि-भाषण में वहीं लिखा था तो इन शब्दों में थोड़ी सी हैराफेरी करके फिर अभि-भाषण की लंबाई बढ़ाने की श्रावस्यकता नहीं थी और जो मूल नीतियां हैं उसके संबंध में कुछ नहीं कहा है। हां, विदेश नीति में सबसे महत्वपूर्ण निर्णय है--इसरायल को राजनीतिक मान्यता। जैसा मैंने पहले ही कहा, इसका हम स्वागत करते हैं, यह हमारी मांग थी, ग्रापने इसको पूर्ण किया। इसमें कोई दुख की बात नहीं है, लेकिन इसका श्रेय प्रापकी श्रोर नहीं जाता है।

हम अपने अभिभाषण में कहें कि इसकी स्थायी प्रासंगिकता है और इससे देश का भला, कल्याण होगा तो मुझे लगता है कि यह गलत होगा।

इस बार राष्ट्रपति जी के ग्रभिभाषण में प्रणु-ग्रस्त प्रसार के संबंध में उल्लेख है। अर्णु-अस्त्र मुक्त क्षेत्र के संबंध में श्रंशतः या खण्डतः विचार नहीं किया जा सकता, राष्ट्रपति जी के इस विचार से हम सहमत हैं, लेकिन दुर्भाग्य से इसमें पाकिस्तान की श्राणविक शक्ति का कोई जुल्लेख नहीं है। वैसे भी कांग्रेस के घोषणा-पत्न को देखा जाए तो, पाकिस्तान अगर श्राणविक शस्त्र निर्मण करेगा तो **अपनी नीति के बारे में हम पुनर्बिचार** करेंगे, इस प्रकार का स्पष्ट उल्लेख इस घोषणा-पत्न में है। मुझे यह लगता है कि समय श्रा गया है, जब पाकिस्तान <mark>श्राणविक शक्तिधारी हो चुका है, वह</mark> अनुशस्त्र धारी बन चुका है अप्रौर पाकि-स्तान के साथ चार लड़ाइयों का हमारा पिछला इतिहास देखते हुए हिंदुस्तान को सतर्क रहना चाहिए। यहां तक ही नहीं स्वयं का श्रणुबम बनाने की दिशा में यरव्रत कदम उठाना चाहिए ग्रौर हमें भी त्रण-ग्रस्त्रधारी देश में द्या जाना चाहिए। इस प्रकार की विदेश नीति में कोई नई चीज करने की ब्रावश्यकता है।

महोदय अमेरिका के बारे में पिछले ग्रभिभाषण से इस ग्रभिभाषण में बहुत ही ग्रच्छा ग्रौर ज्यादा कहा गया है। कभी-कभी लगता है कि अमेरिका के बारे में इतना ग्रच्छा इसके पहले के राष्ट्रपति के किसी ग्रभिभाषण में नहीं श्राया होगा। श्रमेरिका से हम जरूर ग्रच्छे संबंध चाहते हैं, जो राष्ट्रपति जी के अभिभाषण का श्रीशय है, उससे हम सहमत हैं, लेकिन इसी के साथ-साथ सोवियत संघ का टूट जाना, दुनियां के दो गुटों का एक ही स्तम्भ पर ग्रा जाना, ग्रमेरिका की ताकत इतनी बढ़ जाना, इसके प्रति भारत जैसे विशाल देश को श्राखें नहीं मूद लेनी चाहिए। हमारी विदेशनीति तय करते समय इस नई

श्रव सोवियत संघ का टुटना इस शताब्दी की सबसे महत्वपूर्ण घटना है। सोवियत संघ हमारा सबसे ऋधिक निकट-तम दोस्त था। सोवियत संघ के साथ हमारा ग्राधिक सहकार्य सबसे श्रधिक था। सोवियत संघ के टूटने से हमारी राजनीतिक और श्राधिक हानि हुई है भ्रौर इससे नई समस्याएं पैदा हुई हैं। उसका टूटना न हम रोक सकते थे और न जरूरी था। उसका टूटना भ्रपने श्रापमें वहां की विचाराधारा में लिखा था। मैं उसके टूटने की चिंता नहीं कर रहा हूं, लेकिन उसके प्रभाव जो हम पर हैं उने प्रभाव के बारे में राष्ट्रपति जी का स्रभिभाषण कुछ नहीं कहता। श्रभि-भाषण में किसकी मान्यता दी, हमने कहां यात्रा की, हम कहां दूतावास खोलेंगे, बस इसकी चर्चा है। सोवियत संघ टूटने से ग्रापने किसको मान्यता दी, श्रापने कहां याद्रा की और ग्रापने दूतावास कहां खोले, यह नीति नहीं है, यह तो म्रावश्यक चीजें हैं, यह नीति नहीं है। दुर्भाग्य से उसके परिणामों के प्रति यह सत्य लगता नहीं है। इसीलिए मुझे यह लगता है कि जो भी विदेश— नीति के बारे में कहा गया है, नई चीजें नहीं हैं।

महोदय, जो छूटें हैं, उसका मैं एक-एक वाक्य में उल्लेख करुंगा। गत म्रभिभाषण में चीन के साथ जो हमारा सीमा-विवाद था, उसकी चर्चा थी, लेकिन इस श्रभिभाषण में सीमा-विवाद के उस परिच्छेद को बाहर कर दिया है। मुझे पता नहीं है कि यह जानबूझकर हुआ है या अनजाने में हुआ है। इसका क्या अर्थ हो सकता है? गुट-निरपेक्ष ग्रादोलन की तो मैं प्रासंगिकता समझ ही नहीं सकता। दुनियां जब गुटों में बंटी थी तो निर्गृट का मतलब था, लेकिन अब जब दुर्नियां गुटों में है ही नहीं, तो निर्गुट क्या है? जब गुट नहीं तो हम निर्गुट कैसे? यह ब्राज तक समझ में नहीं घाता। मैं यह नहीं कहता कि संस्था को छोड दो। ब्राखिर जो भी संस्था इस दुनिया में पैदा होती है तो उसका चलना भ्रावश्रमक बन ही जाता है। लेकिन*;* 

# [श्री प्रमोद महाजन]

श्रंतर्राष्ट्रीय परिस्थितियों में हमको सोचना पड़ेगा श्रौर केवल हम श्रपनी विदेश-नीति को पड़ौसी देशों तक ही सीमित न रखें। श्राज की स्थिति में, सोवियत संघ टूट जाने के बाद, भारत की भूमिका श्रौर बढ़ी है, उसका उल्लेख, उसका श्राशय राष्ट्रपति जी के श्रभिभाषण में होता तो श्रच्छा होता। उपसभाष्ट्रयक्ष महोदय, श्रत

प्रच्छा होता। उपसभाध्यक्ष महादय, अत

में मैं तो केवल इतना ही

3.00PM कहना चाहता हूं कि भले

ही अपने ग्रिभभाषण में

राष्ट्रपति जी ने कहा हो कि चुनौतियों
को ग्रवसरों में बदलो लेकिन स्वयं राष्ट्रपति जी का अभिभाषण एक खेए हुए
ग्रवसरों की कहानी है। यह ग्रिभभाषण
चुनौतियों से लड़ने की प्रेरणा नहीं देता,
यह चुनौतियों से दूर भागने का प्रयास है।

राष्ट्रपति जी ने यह विश्वास प्रकट किया है अपने श्रंतिम परिच्छेद में कि हम विवेकशील श्रीर बुद्धिमतापूणं विचार-विमर्श करेंगे। श्रगर राष्ट्रपति जी की यह सलाह माननी है कि हम विवेकशील श्रीर बुद्धिमतापूणं निणंध करें तो मैं बड़ी विनम्नता से कह सकता हूं कि उनके इस श्रिभाषण के लिए श्राभार का जो जापन का प्रस्ताव है उसका श्रगर हम समर्थन करें तो हमारा यह कदम विवेकशील श्रौर बुद्धिमतापूणं नहीं होगा श्रौर चूंकि राष्ट्रपति जी चाहते हैं कि विवेकशील श्रौर बुद्धिमतापूणं निणंध हम लें, मैं इस श्राभार का समर्थन नहीं कर सकता, इसके लिए मझे खेद है। बहुत-बहुत धन्यवाद।

SHRI SANTOSH BAGRODIA Mr. Vice-Chairman, Sir, I rise to support this Motion proposed by hon. Shri Ram Naresh Yadav to thank the hon. President for the Address which he has delivered to both the Houses of Parliament on 24th of Februray. This support, Mr. Vice-Chairman, I am not supporting just because I am sitting on this side of the House. I am supporting this because this was very inspiring. I am supporting this because I have applied the required intelligence.

Mr. Pramod Mahajan said that because he applied his intelligence he could not support it. I am supporting it because I have applied my intelligence in the right direction.

Sir, before I come to the main subject of the speech, I would like to make an observation that most of the friends on the other side have tried to support and not to support also. They went on saying like Pramod Mahajanji in every sentence, this is a good scheme, this is a good sentence, this is a good proposal, but there is a problem. It means that everything is good, but he is objecting because he is sitting there. It is his duty to object.

I appreciate his duty. He has tried his best to prove that even if everything is right, it requires something more. I am with him on this that even if everything is good, there is scope for improvement. His suggestions, I am sure, our Government look into. will definitely everything hasically, has been rightly said. The policies have been presented in the right direction. Similarly other friends have been objecting to it for the sake of objection. None of them has given really any concrete suggestions.

For example, the National Front and the Left Front people boycotted the President's Address. I just cannot find any logic behind it. In my opinion, Sir, a quitter can never be a winner. They can never win. Because they knew that they were not going to win, they probably to get a political mileage out of it. One of my friends on the other side, discussed with me about this just before this President's Address. He said, "We are going to disturb the President's Address." I requested him with folded hands, "Don't do this. This is a very solemn occasion. You must not only attend, but you must listen to the President's peacefully, and then, if required, you can put your views in Parliamen;

This is the normal practice." appreciate that on my efforts at last he agreed, "All right. will not disturb the President's Address." I am thankful to them for they have not disturbed the Address.

But what did they gain by boycotting it? Did they get any political mileage? By the "Ekta they wanted to get a political mileage. They got nothing. The NF and the LF wanted a political mileage out of boycotting the President's Address. Unfortu-They could not get it. nately, people in the Opposition today in any of the parties, have no The Government is issues left. functioning with a direction which is good for the country in every respect. Since they have nothing else to do, for everything they are either trying to boycott or trying to object for the sake of objection.

I could not understand how they could know what the President was going to say in his Address. On the Finance Minister's letter to the IMF, whether it was leaked or it was not leaked, a big issue was made about our relations with the World Bank and the IMF. How could they know what the President going to speak about? Before that they withdrew. When we talk about the letter addressed to the World Bank, what has the Government disclosed? If you go on discussing every point -I would here refer to three or four points-you will see that those points were necessary. They were the policies of the Government long before it was discussed with the World Bank or the IMF. If something which the Government is going to do is good and if it is the same view of the World Bank or the IMF, what is wrong in it? When they made a hue and cry, I thought, let me find out what has been leaked in the Budget. tried to check with a number of friends; I tried to look into the letter also, which was finally placed, of course, on the Table of the House. I tried my best. Nothing was leaked.

I Could not know anything as to what was going to come in the Budget. They made a hue and cry, They wasted hours and hours and days and days only on one issue that we have sold the country; we have leaked everything and the Budget was of no use. Can anyone guide me even today based on that letter that what was leaked in the Budget was because of that letter? Nothing was leaked. On the other hand, Mahajan Ji said very rightly that they did not come to us, we went there. I would say, yes, we went there. Our Government went there. We needed money. But, the question is why did we go there. Why was this situation created? We have to look into this aspect Till 1989, we never had this kind of a problem. What happened in 1989? We lost the credibility of the country. I would like to point out on this subject of credibility. In any financial world, the credibility is the most important subject. The movement the former hon. Prime Minister Mr. Singh came into power or the National Front came to power, they started crying from the roof-tops that the coffers were empty. If the coffers were empty, naturally who will support you? The credibility of the country was lost. It was brougt to the lowest level. If it was lowest at the lowest level, what are you going to get from anywhere in the world? Not only this, they mismanaged the economy of the country to a level where they did not know how to make income. They went on spending money lavishly and carelessly for mesures which did not develop the country, but the measures were there only to give doles. We came to a point where the country was bankrupt. country had to send gold out of the country. Why? This was not done by the Congress Government. This was done because of the mismanagement of the economy for 18 months. Government It is the Congress which came to power and it is the Congress Government which brought back all the gold from that country. Nobody wants to appreciate this.

[Shri. Santosh Bagrodia]

Bungling in Import

Nobody has put a single word of appreciation. They only said whatever the Congress is doing, ever the President has said is wrong. Or, if it is right, as Pramod Mahajan said, it is not absolutely right. When we go there, naturally they will ask for conditions. What was wrong in the conditions? At least it is much better than the money received by leftist parties whom I said about two or three days ago in Parliament. At least this money is given overboard. money which is coming from the World Bank, the IMF or any international organisation is going to be used for the benefit of the country, but I would like to know the account of the money which the Russians have given to the leftist parties. Crores and crores, millions millions of dollars have been received during the last 40 or 50 or 60 years.

SHRI PRAMOD MAHAJAN: They must have given in Roubles.

SHR! SANTOSH BAGRODIA:
No. It had come in terms of dollars.
Roubles were convert into dollars and then this money came into India.
I would like to know from my friends, can they give an account of that money which is given to them.
(इक्ष्यान) स्रापको कुछ बोलना है बहन जी, तो स्राप बोलिये। स्राप बता दीजिये उसके एकाउंट्स को, मुझे बहुत खुशी होगी। मुझे बोलना ही नहीं पड़ेगा।

भोमतो उरसा सःहेश्वरी (पश्चिमी बंगास): मैंने आपके लिये कुछ कहा ही नहीं। मैं प्रमोद जी से बात कर रही थी। ....(ब्खवधान)

श्री संतरेष खागड़ोदिया तो श्राप मजूर करती हैं कि करोड़ों रुपया डालर्स के रूप में, रुबल्स के रूप में श्रापके पास पहुंच रहा है, श्रापकी पार्टी के पास आया है श्रीर वह भी श्रंडर हैंड श्राया है जिसमें कि फैरा का रूल भी वॉयलेट हुशा (ध्ववधान) श्रोमतो सरला माहेक्वरीः इन्होंने बिना बात सुने ही साबित कर दिया।

श्री संतोष बागड़ोदिया: मैंने तो कुछ नहीं कहा। मैं तो वही कह रहा हूं जो कि रिमयंस बोल रहे हैं, मैं तो वही बोल रहा हूं। उस दिन भी मैंने बताया कि यह तो रिमयंस बोल रहे हैं कि हमने इंडिया की कम्युनिस्ट पार्टी को करोड़ों रुपया हर महीने दिया है, हर साल दिया है श्रौर 70 बरस से देते चले श्रा रहे हैं (ध्यवधान)

श्री रामदास <mark>ग्र</mark>यवाल (राजस्<mark>यान)ः</mark> कभी श्रापके समर्थन के लिए दिया, कभी ग्रापके विरोध के लिए दिया।

श्री संतोष बागडोदियाः हमें तो मालुम ही नहीं था कि रुपया दिया है ग्रपनी बात मैं . (ध्यवधान) रहा है। भ्रब यह रूपया क्यों दिया, कैंसे द्र्याया, इस रुपया का क्या उपयोग हुग्रा, यह कोई नहीं जानना चाहता। यह कोई बताने को तैयार नहीं है। इसमें फैरा का वॉयलेशन हुग्रा कि नहीं, यह नहीं बताएंगे। But they will "Why always say you sold our country to IMF? What do we gain by IMF money?" What we gain is development for the country. Every pie which will come to this country...

THE VICE-CHAIRMAN (SHRI M.A. BABY): I think the issue raised by the Member is a very serious matter and the Government should come out with a statement, whether some parties have received money from the former USSR. The Government should bring out all relevant matters.

SHRI S. S. AHLUWALIA: The Prime Minister will reply to it.

SHRIMATI SUSHMA SWA-RAJ (Haryana): The Minister for External Affairs is sitting here and he should react to it. THE VICE-CHAIRMAN (SHRI M.A. BABY) · Government should come out with all this information.

SHRI KAMAL MORARKA (Rajasthan): Mr. Vice-Chairman, Sir, the hon. Member has just now put it on record that whatever foreigners say about this country is correct-if Russians say they have given us money it is correct, if Bofors say they have given bribe it is correct. He is saying we should rely on foreigners. He is putting on record what has been in doubt all these months and years, He wants to confirm that we must listen to the Swedish company and the Russians. I do not subscribe to the theory and I do not think that we should believe foreigners Bosons of the Russians. But he wants to believe them.

श्री राम नरेश यादव : (उत्तर प्रदेश) : म दिय, जो बात माननीय सदस्य ने कही और उधर से जो ब्रापित भ्राई है, तो प्रधानमंत्री जब उत्तर देंगे, उस समय सारी बातें श्रा जाएंगी।

श्रीमती सुषमा स्वराज : उपसभाध्यक्ष जी, माननीय सदस्य ने जी प्रक्ष्न उठाया है, विदेश मंत्री यहां बैठे हैं, वे रिऐक्ट करें इस पर।

श्री प्रमोद महाजन : विदेशों से पैसा ग्राने के बारे में तो विदेश मंत्री को ही पता होगा। यह तो सीधा-सीधा सवाल है, ग्रीर किसी डिपार्टमेंट का तो है नहीं।

SHRI SANTOSH BAGRODIA: Mr. Vice-Chairman, Sir, I appreciate your stand that the Government should come out with all the facts and figures about these underhand dealings that Russians have sent money to the Communist party. I still maintain the same stand. Since my good friend, Mr. Morarka has mentioned about trusting the foreigners, whether it is Bofors or anybody clse, it is they who trusted them.

SHRI KAMAL MORARKA: I just now put it on record. I strongly

obejet. I do not believe either them or anybody else. But he cannot differentiate. If he has chose n to use the debate on the President's Address to make a charge which no responsible person should make in this august House, then he must see himselfin the mirror. He represents the party which has brought shame to the country, who have been told that they have taken bribes and it does not lie in their mouth to accuse other political parties of getting money. That is all I wanted to remined him. If he still wants to carry on the debate at this level, I am ready.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now you please contiune.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please don't interrupt him.

SHRI SANTOSH BAGRODIA: Let him reply when his turn comes. I will be too glad to listen to him very peacefully. So far as our Congress party is concerned, we have made our stand very clear whether it is Bofors or the Communist party or whatever has happened, if any bribes have been given that should come out. We tried our best. They were in power for 18 months. They could not do anything. The matter remained at the same level. Only on hearsay basis they tried to hang our officers and our leaders. It is they who have brought shame to the country by trusting (ne individual, who himself is responsible for all this who has taken the money for himself. Hers a businessman and I can convince him some day, if he wants to be convinced with an open mind. It is Mr. Ardbo who has taken all the money to his house. Nothing has come into India. But he will never believe it. I know he will never believe it because it

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does not suit him to believe it. But as far as the money for the Communis Party is concerned, this has all come under-hand. Our Foreign Minister does not know. He does not do any underhand thing. It has not come the Government channels. through It has come underhand. It is for the Communist Party themselves or our CBI or some other enquiry system as the Government decides upon to find out that. Mr. Vice- Chairman, Sir, I appreciate your ruling or your advise to the Government to come our with a statement on this particular subject because this is a very important matter which should be known to the countrymen. How that money was coming to the communists from Russia for the last 60 or 70 years?

SHRI YASHWANT SINHA: Bagrodiaii, will you please yield for a moment? The hon. External Affairs Ministor is sitting here as well as the other Ministers of the Government. The charge which has been levelled against a political party by the Member is a very serious charge. At least one response which one expects from the Government is that they will inquire into this matter. This cannot be left at this level. Will the External Affairs Minister, who is sitting here, at least respond by saying that they will inquire into this matter and come to the House with whatever is the truth?

THE VICE-CHAIRMAN (SHR) M. A. BABY): The External Affairs Minister is here.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): Sir, I did not speak explanied that because it was point was the taken. note of and the Minister, Prime replying, would say whatever he might have to say about this matter.

SHRI SANTOSH BAGRODIA: Mr. Vice-Chairman, Sir, I am coming back to the letter which was given to the World Bank or the IMF. This is

the normal practice. Even if we take a small loan from a hank, how do we act? We go to the manager. We discuss with him. We give proposals. The proposals discussed for months together. Once we say come to a real understanding he says," This is how it should be done. this is what we will permit." We have to show how we are going to work with the money the bankers are going to give us. Then we give that kind of a letter and the bankers confirm it. What wrong in it if a letter has been given on those lines to the World Bank laso?

Similarly, Sir, when we think of the Industrial Policy, it says, "Limit industrial licensing decisions to locational grounds. Raise the limits of capital goods import." These items which I am talking bout are not even fulfilled. But they are shouting. We have assured, of course. These are the policies which have been highlighted everywhere our manifesto also. This is what is going to happen. These what our Ministers and Government are talking about. They talk about open policies. What have we opened? You have to look at it from all these angles. Mr. Gurupadaswamy said--he is not here right now-that there was a because of this crisis. I think Government, we have opened politically. That is why we had elections in place like the Punjab. We have opened economically. What is wrong in it? There is now a premium on efficiency. So far, there was a premium on inefficiency. Now, there will be no corruption or there will be less corruption. Earlier, because of the 'permit raj', there was heavy corruption. The Government is opening all these things. Because of that, will be better off; people will get more jobs. I will come to this aspect later. Now, everything is There are o**pening up.** rights in the country today which before. What is were not that 🗀 wrong in it? You are getting more

and more powers. You are getting more opening. The Government has opened more. Still you are crying, "No, it is not good." What has happened to our Industrial ? "Deregulate the steel Policy industry." Yes, that has been. deregulated. How has it affected the steel price? Has it gone up very much high? I do not think so. It has not gone up very high. The demand and supply position will certainly play its role. If there is a heavy demand, naturally the price will go up. If there is no demand, the price will go down. Why do you want to have artificial shortages or artificial surpluses? Let there be natural shortage, if there is one, and natural surplus. "Amend the sick Industrial Companies Act and strengthen your BIFR." What is wronginit? You are strengthen-ing the BIFR. It says, "Specify details of the working of National Renewal Fund". What was wrong in it? It says: "Specify industrial restructuring modalities based on ecommendations of Inter-ministerial Group." What is wrong in this Industrial Policy?

Similarly, if you come to Trade Policy, it says, "Remove RBI restrictions relating to cash margins, queuing system for L/Cs and capital goods financing requirements." What was happening? You go to the bank, the L/cs will not be opened for 30 days. They says no, there should be no queue. Their margin was 250 per cent in 1990-91. The margin for opening a letter of credit went up as high as 250 per cent, watch is unneard of in the world. This is what happened. This is now being removed. What more do you want? Further, it says, "Move intermediate goods on restricted imports list to OGL or to Exim scrip route; reduce/ eliminate forex allocation to Government canalising agencies with the phasing out of dual pricing of decanalised items ; previously decanalisation of all but a few "acceproducts. If private importers use Exim scrip for an item,

ask Government agencies to do the same. Abolish "actual user" requirement for imports." Again, Sir, as a small industrialist myself, I know what was the significance of the actual user requirement for imports. It was also a kind of porm t raj. People used to import actually. Yes, actual user was expected to be for that purpose. But everything was going some-where else. Then it says, "abolish Limited Permissible List of Import and Export Policy." Now, there is no import-export control. I am told that the OCIE will be closed. But it is partially fulfilled. It is not fulfilled so far. Then it "remove DGS&D price preference to domestic suppliers. Except for a satisfactory negative list, remove all export licensing, canalisation and minimum export prices; reduce customs tariffs substantially in the 1992-93 Budget."

Now, I come to Financial Markets and Institutions. It says: "Reduce Statutory Liquidity Ratio for banks." This has been partially fulfilled. It has not been fulfilled It says further. "Reduce priority sector lending." It has not been fulfilled. The priority sector lending will continue, is continuing and I am sure, it will always continue as long as the people who take the loans, also understand the responsibility of accepting loans like that. It is not an aid. It is a loan which fact must be understood. Then it says, "Give SEBI statutory powers". It has partially been fulfilled. Then, "Reform Trading machanism of stock exchanges. Introduce national clearing and settlement and set up central depositor trust. "This has partially been fuifilled. "Allow mutual funds in private sector"—partially fulfilled.

Now, I come to Public Enterprises Reform. Here it says, "Reduce budgetary support and loans to public sector. Elimainate such support by 1994-95." This has partially been fulfilled. What is wrong in it? I will request my friends to be a

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little hatient" Initiate restructuring and closure procedures for unviable public sector units? This has partially been fulfilled. Then "Amend Sick it says, Industrial Companies Act to refer sick PSUs to BIFR." Now, the BIFR is not a private institution. It is an institution which belongs to the Governmeat. The Government is regulating it and if the PSUs are also referred to the BIFR, then what is wrong in it? We will get an expert advice from the BIFR on the PSUs also. Then it says, "Finalise disinvestment of 20 per cent equity in selected PSUs by end of 1991-92; initiate programme to increase private equity in profitable PSUs to 49 per cent within three years." Now, what are the points which are going to harm the interest of the country? Instead of saying that this speech was not right, the policies are not right, it is not going to end anywhere, this is not going to lead us anywhere, I will request them to give some specific advice.

Sir, our Finance Minister, in spite of provocation, maintained calmness and silence. The new Industrial Policy is market-oriented or consumer-oriented. What was happening? Earlier the Consumers Act was not there. Now we have the Consumers Act. It is one of the best in the world. Even the Britishers have taken a copy of our Consumers Act for reference. we make use of it properly, a lot of our problems will be removed. Everyday, every new and then, in the Parliament, we talk about telephones.

A number of MPs from both sides went to the Telephone Minuster recently. They said, "Our money is being cut from our pay." Why? Because there is no consumer pro-Earlier also, there was tection. marginal consumer protection. Now we have a Consumer Protection Act. PSUs are also covered under this Act. We want economy of surpluses. Where can the consumer get what he wants? At the right

price, of the right quality; instead of the consumer getting what the seller wants; an administered price, a right quality product. This has got to be stopped sooner or later.

The world is a small village. If you don't do this now and if my friends on the other side don't support it, we will come back to the eighteenth. century; we will not reach the twentyfirst century. The world will go far ahead of Incia, unless we come to our sences, unless we see a writing on the wall or what has been happening in the world. We cannot be kept isolated. We have to go with the world. We have to go far ahead of the world. We have to move faster than the other developing countries; then only can we do much better for the masses. What is going to happen? I appreciate it when today morning I found that BJP has issued a whip to its Members to vote for its amendments. There are only two amendin the *Indian* ments mentioned or whatever they have Express : said, two amendments on price-rise and unemployment. I appreciate it. I am with the BJP on this particular subject that price-rise and unare very important employment factors. I would request my friends in the BJP to tell us whether, by having a cut motion or everybody against this, it is going to help the country. What are we going to achieve? You please give us definite suggestions. Let us understand how employment is going to increase and let us also understand how the price is going to come down. The price will come down only if we have enough supplies. How can we get enough supplies? We can get enough supplies if there is more production. How can we get more production? We can get more production if there is efficient production. Unless we have people coming in from all over the world, producing the right quality for the consumers, enough production, how does the price come down? For that if you want to put a restriction, what will Earlier the inflation rate had gone

o 16 per cent. Now the Finance Minister said that this year it would be 6 per cert. What more do you want? It is coming down. Give us enough time. We have just started taking over from the mess which had been created during the last six months. Give us at least some time to prove that the prices are coming down. Mr. Mahajan said this about the postcard also. I cannot understand why he mentioned it. He is a very intelligent person and a good friend of mine. Postcard prices are still the same, Sir, I wish he had mentioned diesel! He did mention it, but diesel prices have not gone up in spite of the rupee devaluation. This is what has to be appreciated. All these years diesel and petroleum prices were going up. This year they The kerosene have not gone up. This prices have not gone up. what has to be appreciated, instead of simply saying that in hundred days we will move a magic wand and everything will come down. we had tried to maintain the prices at a level which was reasonably correct, which was reasonably possible, for the economy of the country. This is how the prices will come down. Whether you have the amendments or you don't have the amendments, the prices are coming down. It is only the Congress Government which will bring the prices down-And if anything happens to Government, it is not the Congress Party which is going to suffer, but it is the country which is going to suffer and you will be one of them. My friends on the other side will also be suffering as much as everybody else in the country.

And then the country is not going to spare you. Be careful. Let these people work, let this Government work and then see the results. Instead of trying to threaten, instead of trying to find ways of creating further jobs in the country, let it work for some more time. Similar is the case in employment. How will more employment be generated

Only if more industries are estabwhether they are multilished, What has nationals or otherwise. happened in some States? I want to go back to the fifties or the sixties. There were a number of States which had put a restriction that only a local man will have 51% share; then only they will allow outside people even if he is an Indian. Those States are still in the 'fifties, they are still in the, sixties. They could not develop like Maharashtra; they could not develop like Gujarat; they could not develop like Karnataka; they could not develop like Tamil Nadu. Why? Because they put restrictions which were illogical. I went on explaining to those politicians with folded hands. "Let everybody come. They are going to bring money They are going to invest money. They are going to create more employment. After all, they are not going to run away with those properties. After that you do what you like, you govern them. But don't put restrictions because of which they don't come here," This is what was happening in our country. We put restrictions. We will not let people come in. I fully agree with Mahajanji. He has not mentioned it. May be, he has got this idea that we should not put this kind of restrictions on industries to be brought in by NRIs and foreigners. I am with him on this. We should not have any objection if anybody in the world wants to come here and put up new units which do not require very, very high technology. I fully agree. But still we want to put restrictions. it is a question of survival—the survival of the efficient, the survival of the fittest. If you are a good speaker obviously you will get better marks. If I am cannot get better maiks. I cannot say, "Look, I must get 80% marks" because he is a better speaker. It doesn't happen like this. will survive, not me. If you have

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better points you will survive, not me. But if I have better points, if 1 am speaking better I will survive, not you. That is what is to be just understood. Jobs will be created only if there is more production more industries, more business, more trade more development of tourist spots in India, I was discussing with the Tourism Minister this morning that every corner of this country is full of tourist spots. Even in African can go in safaris countries you See, how much development they have made; how much foreign exchange they have earned by that. What do you lose? Why don't you develop? Why don't you open up? Let them come. They put a 500-room or 1000-room hotel. Do you think after some time they will take away the entire building back to USA or to London or to anywhere else? It will be there. The people who will be employed will be from India. Even if they want they cannot bring any body from outside. What is wrong in it? They are bringing money. Don't give them any money from India. (Interruptions)....If freinds doubt themselves, if they do not have enough confidence in themselves, they will be hijacked. I don't doubt myself. I don't doubt Indians. I don't doubt the country. I don't want to compare with what happened about 300 or 400 years ago. If we are thinking of the past we just don't think of India; we don't think of our own future; we don't think of the future of our children. That is why I say to the BJP Members that the only way to bring the prices down is through the two methods which I have already explained, that is, only by increased production by more industries and by more investments in all sectors of the economy.

Sir, as far as labour is COILcerned—with which I am very much concerned—if there is any kind of unemployment there will be chaos in the country. We cannot afford to retrench a single worker. I understand this problem. No industrial worker should be retrenched. It is clearly stated about the new industrial policy on labour that:

"A Standing Tripartite committee has been constituted examine the impact of the New Industrial Policy on Labour . . . "

Please give them some time. This Standing Tripartite Committee will definitely come out with something very good. They will find out a way. So far no labourer has been retrenched because of the Industrial Policy. Our Prime Minister has given assurance after assurance that there will no retrenchment. But if you try to shout every second "No, there will be unemployment; there will be retrenchment" then nobody can help us. Nobody can help you. Please give them time. When this Committee's report will come, they will decide how to go about

Sir, I am very particular that there should be no subsidy for the industries. Mr. Mahajan has asked how we go to the remote areas. Yes. This is a very important point. How do we go to border areas? How do we go to areas where all the facilities are not available? It is for this reason, I have been saying for the last many years that we should not give subsidy to industry. Sir, about Rs. 25 lakhs is going to the backward areas. It does not attract any industrialist. What we do is to develop infrastructure. It is clearly mentioned that the Eighth Plan will also focus on stengthening infrastructure. How is it to be proved? If you see the budgetary provisions, you will find the maximum increase in communication and energy. This is all infrastructure. If we have enough telephones in remote areas, there is no reason why people will not go there. If power is available in remote areas, if roads are there if schools are available in the distant areas, I don't find any problem in getting people going to such areas.

Sir, I would like to say one more thing which I read in newspapers that British Gas is coming to Bom-I would bay for distribution. draw the to attention of the Government to this point. At least in these kinds of things where high-tech is not required there can be small conditions so as to benefit other areas also. For example when British gas comes to Bombay that must go to Agartala where Gas is available, so that they can also get its advantage. But they should be committed to develop all the remote areas of north-eastern region where gas is available. If some small conditions are fulfilled, I am sure the international agencies will accept it and the remotest areas in the country will also develop.

Vice-Chairman (Shrimati The Jayanthi Natarajan) in the Chair.

Madam, it is mentioned that the increase in outlay on transport is 22.5 per cent. It is 34.5 per cent on communications. On industry and minerals it is 22.2 per cent and on energy it is 22.2 per cent This is how....

VICE-CHAIRMAN THE JAYANTHI NATA-SHRIMATI RAJAN): Mr. Bagrodia, you have taken 36 minutes. Please conclude.

SHRI SANTOSH BAGRODIA: Madam, give me 10 more minutes.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN); There are several other speakers who want to speak.

SHRI SANTOSH BAGRODIA: Please give me a few more minutes.

THE VICE-CHAIRMAN SHRI-MATI JAYANTHI NATARAJAN); Kindly conclude. Mr. Bagrodia, please make your concluding remarks because there are several other speakers. (Interruptions).

SHRI SANTOSH BAGRODIA: She is the Vice-Chairman and she is authoritative. And she is my sister All the reasons are there. How can she control me?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): I am making a humble request.

SHRI SANTOSH BAGRODIA: I also have a request to the hon. Minister. I don't know Finance whether I will get a chance to speak on the budget or not cotton is an employment-oriented agro based industry. We have an increased duty on cotton. Cotton warn should be considered like tea and jute which are agro-based industries. Something should be done about that also.

Now I come to the political side. friend sitting on the Madam, my other side has mentioned Assam. Shri Gurupadaswamy in his speech said that the people of Assam were being ill treated, I belong to Assam as much as I belong to Rajasthan and I can assure him that Assamese have never felt ill treated. We should praise our Prime Minister. should praise the Congress Government that is installed there, for today the ULFA has stopped its activities there. People from all over the country come and go there. I agree, the Bodo problem is there, but it has developed only recently. Now, at least we have a democratic process there. People are living there peacefully. Today I can go to Assam which was not possible one or two months back. Coming to Punjab, I remember the day when Mr. V.P. Singh went to Amritsar in an open jeep a few hundred yards. I immediately thought of Nehru.

Nehru used to travel in an open jeep the length and breadth of this country. I wish those days would be back again. But what happened after that? Mr. V.P. Singh did not

[Shri Santosh Bagrodia] visit Punjab after that even in a closed jeep. Mr. Narasimha Rao saw to it that elections were held in the State. It is complained that there was only 21 to 22 per cent turn-out. But I would like to inform my learned freinds on the other side that in America, only 25 per cent people vote in all elections. Only 25 per cent people vote there and even then the President of America is condsidered to be the most important in the world. He is the President of the largest democratic country in the world. Here we had a turn-out of 21 per cent. What is the normal practice in all our by-elections? We have a turn-out of 40 to 42 per cent. If one particular party did not vote or decided to boycott, does it mean that we should deprive the others of their rights? Instead of appreciating, if we go on criticising like my friends Leftist parties the National especially from the Front are doing, I am afraid we will not be doing justice. Our Prime Minister is trying to bring the situation under control and we should help him in his endeavours. Now, about Jammu and Kashmir, I will not go into great detail. During October, 1989, I was in Siinagar and I did not face any problem. I had even been to Gulmarg. But from 1989 November onwards, what to speak of me, people who were living there have left the city. Lakhs of people have left the city. Is the Congress Party responsible for this? Whenever a weak Government is installed, Whenever the authority is week, people will try to take advantage of the situation and that is what has happened there. When the National Front Government came to power in Jammu and Kashmir, they went on making themselves more and more powerful and as a result, today, there are lakhs and lakhs of refugees within the country.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please conloude. You have already taken 43 minutes. So, please make your concluding remarks.

SHRI SANTOSH BAGRODIA: Madam, please don't remind me about the minutes that I have taken. Let it remain underground for some time. I would like to mention one more point about the refugees. No doubt it is a political issue, and all said and done we should see that for the refugees, whichever community they may belong to, we should create such a situation so that they can go back to their State. But what I don't understand is why the bankers are not letting them withdraw their money or why they accepting drafts. Why is it that the insurance people are not insuring their properties in Srinagar? This aspect needs to be looked into.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): You can talk on whatever you like. But there is no time.

SHRI SANTOSH BAGRODIA: With these, I will only say my last point which is very important for generations, that is, our coming on the environment. This Government and this Presidential Address has also mentioned about environ-President's Address ment. The says about environmental accountaccountability - environmental ability not only for everybody, but for the Government, for industry and for people that is, for everybody, there should be an environmental accountability. Do we want our coming generations to live in peace, to live healthy or you want them to live with masks in every nook This and corner or the country? is the responsibility which the Government has taken and it is for this reason the National River Action plan is working in full swing. The river water should be shared by all Indians. Let there be no trouble in sharing of water from the rivers.

I know that you are getting impatient and I will not like you to ring the bell again and again. With these words, I thank you very much for giving me this opportunity.

AN HON. MEMBER: He has not supported the motion.

SHRI SANTOSH BAGRODIA: My friend has come a little later I started with saying that I am tising to support. I support whole-hartedly. And all the way, I support the motion.

YASHWANT, SHRI SINHA (Bihar): Madam Vice-Chairman, I rise to oppose the motion which has been moved by my esteemed colleague Shri Ram Naresh Yaday. I would like to give my presentation with a story like my friend, Gurupadaswamyji. This is a story of two friends who had a bet. And what was the bet about? The bet was, one of them told the other friend, "Tomorrow morning, the sun is going to rise not from the east but from the west" and since it was such an impossible bet, his friend teking pity on him told him later in the evening, "Tomorrow when the sun rises in the east, you are going to lose the bet. So, why don't change your mind and let us cancel the bet? This friend of his said, "I will lose the bet only if I accept what you are saying. If I don't accept what you are saying, then, I am not going to lose the even if the sun rises in the east and I say it is the west from where the Iun rises. That is the end of it and sI don't lose the bet." I think we are involved in a similar exercise here.

SHRI DAYANAND SAHAY (Bihar): Who is that friend who told you this?

SHRI YASHWANT SINHA: Sir, most respectfully, you.

SHRI A.G. KULKARNI (Maharashtra): Does it mean that he has no brain?

SHRI YASHWANT SINHA: I leave it to you. That is your internal party matter. I don't want to tamper with it.

SHRI A.G. KULKARNI: That is because he is also a Biharian.

SHRI YASHWANT SINHA: Madam Vice-Chairman, I started with a story because as we go along in this debate, the relevance of this will become more and more clear. I will make a beginning from where my freind, Pramod Mahajan, l ft and I am taking advantage of the presence of the Foreign Minister n this House. I am sure he is here not only in his capacity as a Member of this House but also perhaps because he is on roster duty. Taking advantage of this, I will begin from what the President has said in his Address as the objective of the foreign policy and since I am very stunned by this statement, I am making a beginning with this The President in his Address, has said, "The Government's policy priorities are to maintain the unity and territorial integrity of India." this is the objective of the foreign policy, that is, to maintain the unity and territorial integrity of this country. If this is the objective of our foreign policy, then what is the objective of our domestic policy? I am absolutely amazed that such words should be put into the mouth Presidnet. But the point of the is that on the foreign policy front we seem to be just drifting along. A number of events have taken place in this totally and dramatically changed environment and we don't seem to be able to cope with them. Take just one instance. We seem to be overjoyed at the fact that we are now inching closer towards the USA we are forging closer relations with the United States of America and that Pakistan seems to be drifting away from it. And we are very happy about it. We are forging a new relationship with the USA in the military field. Everyday in the newspapers we read about the visit of some US General or some official of the US of Pentagon. We read about this certificate being given to us by the US authorities that certificate being given to us by the

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US authorities and we are overjoyed by the fact that they say something which is not very nice about Pakistan. Is this a new option that we are exercising? Was not this policy option available to us right from 15th August, 1947? Between India and Pakistan, if we wanted to go under the wing of the USA then that option was there with us all the time from day one. It is not some thing which is available to us today. I am sure the Americans would have always wanted India to be their client State rather than Pakistan. It is only because we decided to follow an independent and nonaligned policy that the Americans had to turn to Pakistan. And now the whole thing is being reversed quietly, in a very very clandestine manner and much is being made of We are repeatedly saying that we shall talk about our relationship with Pakistan under the Simla Pact, under the framework of the agreement which was reached at Simla. What is the Simla Agreement? The Simla Agreement is that we shall talk bilaterally with Pakistan and we shall not involve a third party. either directly or indirectly. When that be so then why are you creating situations where the Americans are getting involved willy nilly? Why is it that we want a certificate from the Americans to the effect that we are the better boys that we are better behaved than Pakistan? And from whom do we want this

### I'The Vice-Chairman (Dr. Nagen Saikia) In the Chair]

certificate? Not only from President Bush but also from Senator Pressler. Mr. Vice Chairman I am very upset as a citizen of this country as a Member of Parliament at these going on. A US Senator whose only claim to fame is that he had moved an amendment in the US Senate visits this country; and when he comes to this country we roll out the red carpet for him, we treat

him as if God himself has appeared on our soil; he meets everybody in this country that he wants to meet; when he addresses a press conference he is given the top billing number one news in the officially controlled media and we rejoice at the fact that he has given us a certificate that we do not have the nuclear weapon and that Pakistan has the nuclear weapon. Now. Mr. Vice-Chairman the simple poser that I am putting before the Foreign Minister. before this Government is, what is our policy in regard to non prolife ration...

SHRI A.G. KULKARNI Yashwantii would you please reply to one intervention? Do you mean to say you are really intelligent? You know the administration side of the Government. I ask you one question. Suppose there are some more openings going to be made for our economy or other liberalisations for our defence.

What happened to Russia and China where closed-circuit societies are there and where the Government are closed? Would you like India to be a closed circuit society?

SHRI YASHWANT SINHA: Sir I have a great deal of respect for Kulkarniii. If he just has the patience to listen to me as I develop my theme the question that is bothering him will become more than clear.

The point that I am making is this: What is our stand today on nuclear non proliferation? What is out stand? This is a very important issue before this country and Mr. Rrampd Mahajan referred to it ear lier. We know that Pakistan has the bomb and the Americans—we trust the Americans—have themselves said that Pakistan has the bomb. We have been traditionally a threshold power. It has been our consisten shall not allow th-s stand that we position to be altered and we have not signed the Nuclear Non Proc

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liferation Treaty not only because it is discriminatory but also because we wanted to maintain out threshold status. We want to maintain our status as a threshold power.

SHRI A.G. KULKARNI: The Prime Minister has said it in the USA.

SHRI YASHWANT SINHA: Sir Dr. Raja Ramanna an esteemed Member of this House made a Special Mention yesterday and said that the Prime Minister had said in an interview to the Oqserver" that India was not making the bomb. The Prime Minister has been a party to the Resolution in the Security Council in January, the Summit of the Security Council which he attended which gives the impression as if morally we had accepted ... (Interruptions)...

SHRI A.G. KULKARNI: No ..... (Interruptions)... I was there.

SHRI YASHWANT SINHA: That is a different thing. When Mr. Pressler comes here and gives a certificate that we do not have the nuclear bomb and that Pakistan has the nuclear bomb, we rejoice in that fact and the kind of treatment that we give to him is a clear indication that if we want to continue in this. Now, I want to ask this Government about one thing.

Sir, Members from this side of the House, the Foreign Minister, Members from the other side of the House have been on a number of occasions, to the US. Have we learnt to use protocol as an instrument of diplomacy? It is a straight question that I am asking. If Mr. Jagesh Desai is listening to me, let him take note of it. If I understand foreign relations the ABC of foreign relations it is that two countries and certainly the two countries in which India is involved shall conduct foreign relations on the basis of

sovereign equality, that, because we are a proud country, we shall conduct our foreign relations on the basis of sovereign equality. We are not a vassal State, we are not a banana Republic but we are a country, a proud country of 850 militon people and we shall conduct our relationship on the basis of sovereign equality. This nation is not a 'chamcha' nation of an other nation nor is it a client State. If Mr. Jagesh Desai and Mr. Kulkarni and others are listening to me let them tell me, let them stand UР here me what the treatment meted to the Indian is which is  $\mathbf{VPs}$ who land at the John F. Kennedy Airport in New York. What is the treatment you get and what is the treatment which we give to the visiting American chhota VIPs ? What is the treatment ? I am asking this question pointedly: Is this the way to conduct foreign relations on the basis of sovereign equality? If we are a sovereign and equal country, we should be able to give them equal treatment and if they do not receive us properly, we do not have to, we are under no obligation, to receive them properly. And, all the time, day in and day out, we are giving the impression as if we are a vassal State, that we cannot stand up to them, that we do not believe in sovereign equality. .. (Interruptions)....

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Mr. Sinha, Indian hospitality is known throughout the world?

SHRI YASHWANT SINHA: Indian hospitality is, of course, famous. But, if the baggage of the Foreign Minister of this country is searched at the New York Airport, then we have no business to extend a red-carpet treatment to any visiting

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American dignitary either. This is the point I am making. And the Foreign Minister is sitting here. He has experience of what happens when he visits the U.S.

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SHRI MADHAVSINH SOLAN KI: My baggage was never cheked.

SHRI YASHWANT SINHA: Your baggage might not have been checked. But there are a number of instances I can give you where Ministers' baggages have been checked, including the Minister of External Affairs.

Now, on the question of foreign policy, as I was saying, if we want to conduct our relations on the basis of sovereignty and equality, if we want to improve our relations with Pakistan, on the basis of the Simla Agreement, we should discuss directly with Pakistan instead of trying to go through U.S. and trying to put pressure through U.S., and thereby queering the pitch. It is very unfortunate that the Prime Minister of this country has a discussion with the Pakistani Prime Minister in Switzerland and Dayos and next day Pakistan observes a 'Bandh' and they are marching on our borders. What came out of the discussion? Why was not the issue resolved in that discussion? And why was it necessary for the Prime Minister not to make it clear what exactly transpired and why was the Pakistani Minister not prepared to Prime listen to this?

Again, take the question of Israel. I remember there was a question in this House and we all got up and said—most of us—in any case, and we said that the Government should not be a prisoner of the past and should look at our relationship with Israel in a dynamic, developing situation? What was the reply that we got repeatedly from the Ministry of External Affairs, Minister of

External Affairs? We were told only in the last session that India shall consider upgrading its ties, with Israel only diplomatic ties, after the successful negotiations of the West Asia peace talks. Repeatedly we said, "don't wait, do it now". but we were told, "we will not but we shall wait for the West Pakistan peace talks to come to a satisfactory conclusion". And then, what happened? What has happened to West Asia peace talks? Nothing. No progress has been made. And what compelled us not to establish full diplomatic relations with Israel? What has happened in the meanwhile? What earth-shaking change has taken place in international environment or in our relations this has been done? Somebody from the Government side should explain this point. I charge, Mr. Vice-Chairman, that the position has been changed only because of the pressure of the United States of America. If that pressure had not been exerted, if it had not been made clear this is how India should tackle that question, then we would have still been waiting and we would not have recognized Israel. The point I am making is, why can't we take our own decisions? We are not today in a position to take our own decisions in the field of external affairs, in the field of foreign policy, because we have surrendered where, Mr. Vice-Chairman. this is one whole unit. You cannot bifurcate it into economic, political, into foreign policy issues. International relations are changed on the basis of one unit, one whole. If you give in here, you give in If today our decisions are there. untenable in Uruguay in regard to Dunkel proposals, if today our position is compromised on the question of sovereignty, it is a part of a bigger whole, which is getting reflected in foreign policy also.

Now, Mr. Vice-Chairman, I will come to the question of economy, the IMF, the World Bank. But before I say what I have to say, I would

like to make one point clear. The other day when Mr. Hanumanthappa was seconding this motion, he got up to say that when I was the Finance Minister we had approached the International Monetary Fund and that we had left the country in such mess, etc. etc. And repeatedly it has been said here in this House as well as elsewhere that if my letter to the International Monetary Fund is placed before Parliament and the people, then I and my Government stand exposed and our claim that India has surendered its decision making authority to IMI and the World Bank will sound hollow.

Μr. Vice-Chairman, would like to take this opportunity to tell the Government that instead of issuing these threats day in and day out, please place the Letter of Intent sent by me to the IMF on the Tables of both Houses of Parliament. Let them place that letter. I have not written to the World Bank as Finance Minister because I did not go to the World Bank for I do remember that I a loan. approached the IMF for a loan which was granted to us in January, 1991, and I did send a Letter of Intent to the Managing Director of the IMF. There is nothing, to my memory, in that Letter of Intent which commits this country to anything which is dishonourable, anything of which we can be ashmed of. And, therefore, in order to put the record straight.. (Interruptions) I am not in a position to place my Letter of Intent. I shall appeal to the Government...

AN HON. MEMBER: You do it now.

SHRI YASHWANT SINHA: How can I now? I don't remember this. And if I do that, I will be violating the oath of secracy which I had taken as a Minister. (Interrupt ions)

SHRI V. NARAYANSAMY: Now he says, he is telling from memory.

SHRI YASHWANT SINHA: Yes, I am saying from the memory. I am...

AN HON. MEMBER: Why don't you place it now?

SHRI YASHWANT **S**INHA: .. saying, stop issuing these threats. Nobody is taken in by these threats. Stop issuing these threats and let the Government come clean. them place my Letter of Intent on the Table of the House. And I further charge that the only reason why they are only indulging in threats and not placing my Letter of Intent before the Parliament is that if a comparison is made between the present Government's Letter of Intent to the IMF and separately to the World Bank and my Letter of Intent to the IMF, if that comparison is made, then this Government will stand even more exposed than they have ever been in the past.

SHRI JAGESH DESAI (Maharashtra): Regarding disinvestment in the public sector, who has started it and how was it started?

YASHWANT SINHA: SHRI Disinvestment in the public sector which you have carried forward to 49 per cent was started by me. It was a decision which I had taken, and I had justified it then, and I am prepared to justify it now. But I will also tell Mr. Jagesh Desai, if his memory serves him right as my memory does, that when the Winter Session of Patliament had started in 1990, on the 27th of December. I had come out with a statement on the economic situation in the country. In both Houses of Parliament I had And in this made the statement. House, particularly, Mr. Vice-Chairman, Sir, I remebriber, we had

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a discussion over that statement over a period of time. We discussed it for 4 to 5 days and everyone participated in it......

SHRI V. NARAYANASAMY; Without your reply.

SHRI YASHWANT SINHA: with a total convincing reply which I gave which silenced every critic. And I had stated clearly what the economic situation was. I had taken the Parliament into confidence. I had concealed nothing from the Parliament. There was no situation that I as Finance Minister was compelled to place on the Table of this House or the other House any documents under pressure from Members. This is the difference between your approach and my approach. I come to Parliament first, went to IMF later. You went to IMF and World Bank first, and only placed your Letters of Intent and other documents under pressure. This is the difference.

SHRI KAMAL MORARKA: They placed it after Mr. Jaipal Reddy placed it. (Interruptions)

SHRI YASHWANT SINHA: So, Mr. Vice-Chairman, Sir, the other point, again reminding you of a story which I started, is that it is being trotted out repeatedly by every speaker from that side that the health of the economy deteriorated and was brought to this impasse by the mismanagement of 18 months of the NF Government and our Government. This is the point which is being made repeatedly. Now it is very strange because I do not have to give any arguments to prove what I am saying but I merely have to take this copy of the Economic Survey which was presented by Dr. Manmohan Singh to Parliament in July last year for the year 1990-91. And if the esteemed Members of the Congress Party have not gone through this Economic Survey, then I will very humbly suggest, please go through your Economic Survey and find out what is written here. And if you still say the Sun will rise from the west tomorrow morning, You are most welcome to your opinion because what con 1 do. But this is the other point Vice-Chairman, Sir, that the economic situation was messed up during the later half of 80s. This is the Economic Survey which is more honest, then the one which has been presented to Parliament this year because perhaps, this is what had continued and they did not have the time to change or fudge the figures very much. This Economic Survey clearly brings out point that it was in eighties that this country's economy was taken for a ride and it is because of that, and if there is any further doubt as to which party, which government was responsible for the economic mess in which this country finds itself, then I am giving another suggestion. Let there be a committee of this Parliament; let there be a committee of this Parliament; let there be a committee which will go into it. Let them examine everthing; let the Estimates committee examine it: let some other committee examine it; let them examine the facts and then tell Parliament and tell the people who was responsible for creating this mass. There is no point in just getting up and saying: 'you people did this; you people did that; what was the foreign exchange on 1st December 1989 and what was the foreign exchange on 19th or 20th June 1991'. We all know what had happened in the meanwhile. the Government have the courage, will they have the boldness to appoint this committee to examine all this and then tell the people who was responsible for what ? I am prepared to be damned; I am prepared to stand in the box as an accused, if I am responsible or if my government is responsible. I am sure my friends in the National Front will be equally forthcoming to say that if they are responsible, then they will stand as an accused. But there is no point in just going on saying total untruths without any reference to anything.

What does this Economic Survey say? I have even marked the page here. It says that for the first ten weeks of the financial year 1991-92, the rate of increase in inflation and that decline was declining started even earlier. It talks of the first ten weeks of the financial year 1991-92. And what does it say ? It says that the rate of increse at 1.8 per cent was the lowest recorded since 1984-85, for those ten weeks This is what happened. This was the state in which we left the economy. When we had left, then the rate of inflation was going down sharply and if the rate of inflation has increased, which you don't know how to control, it is only after all those unthought of and unwise steps which your Government has It was not because of any doing on our part. And if you want to know more, let me tell this because at lesat some Members like Mr. Jagesh Desai will understand. The rate of money supply which is generally known as M-3 was 19.4 This was the growth reper cent. corded in 1989-90. The Finance Minister talks of liquidity overhang in the economy which is rsponsible for the price rise. It was 19.4 per cent in 1989-90. And what was it in 1990-91, part of which was managed by Prof. Madhu Dandavate and part of which was managed by me? It came down to 14.9 per cent. That was the rate of money supply in the economy and we were able to bring it down to that level. Again I am taking these figures from your Ecothis year. From Survey nomic March 31st to January 11, 1992, if you compare these figures, you will find that the rate of M-3 growth was only 11.3 per cent in 1990-91 against 14.9 per cent in 1991-92. And if money supply continues unabated, then an economist like Mr. Jagesh Desai will understand that

you cannot control inflation because you have no control over the demand side, and it is unfortunate that despteitight mone policy, despite curbs which has caused recession in the economy. You have not been able to control increase in money supply. It has again gone up by a higher percentage than what we had brought it cut. But on the question of the economy, what is bothering us?

What is it? I am not going into the question of IMF and World Bank. I am not going into the question whether the Budget was leaked or not. I am not going into the question of the IMF conditionalities. I am not going into the question of surrendering our national sovereignty. The previous speakers have mentioned this. I am not interested in going into the details of it.

SHRI JAGESH DESAI: Mr. Sinha, iust one minute. At one time, I asked Prof. Madhu Dandavate in regard to money supply. He said it was 19 per cent. He also said that it was going up. This was at a particular point of time. I remember I had asked him. He said that it was again going up.

SHRI YASHWANT SINHA: I have referred to the figures given in this year's...

SHRI JAGESH DESAI: I am talking about the intervening period.

SHRI YASHWANT SINHA: I am not talking of any conversation that you might have had with Prof. Dandavate. I am saying that, on the basis of the Economic Survey presented to Parliament this year, these are the figures. These are the figures, between March, 1991, to January, 11. These figures have been deliberately mentioned to cover this period. That is the situation-11-3 per cent and 14-9 per cent.

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Even if we are not going into the question of World Bank and IMF, even if we are not going into the question whether we have surrendered our sovereignty or not, what is it that concerns us? What concerns us are two things.

One is, we seem to be adopting one policy after another, with tremendous rapidity, with mendous speed. There is no dis-Here is no discussion cussion. even in the Government. If there is an doub., let me tell them that in the latter which was sent by the Finance Minister to the World Bank on 11 i November, he had gone ahead and given a commitment that steel would be decontrolled and that price restrictions would be removed. But the Cabinet discusses this on 16th January. Is it the way a national Government of a country like India should be run? On what basis, did the Finance Minister make that commitment that steel decontrol and price decontrol would take place? On what basis, did he make that commitment on 11th November? This matter comes before the Cabinet on 16th January. This is what bothers us. If this is not a surrender, what else is? Who is responsible ultimately, to protect the sovereignt; dignity and honour of this country? The Go vernment of the day. Parliament and institutions. Parliament is kept in the dark. Even the Cabinet is kept in the dark. And policy commitments are made.

Similarly as my friend, Mr. Pramod Mahajan was saying,—we are talking of consensus. The Prime Minister had said. I have got a copy of his lecture on economics which he had given at Davos.

THE VICE CHAIRMAN: (DR. NAGEN SAIKIA): Mr. Yashwant Sinha, your party has twenty-eight minutes. There is one more speaker from your party.

SHRI YASHWANT SINHA: Sir, I am conscious of the time. The Prime Minister went to Davos. I tried to get a copy, an authentic copy, of his speech, but I was not able to get it. However, I have this newspaper report which I obtained from the Library. This is what he had said : that India's economic liberalisation policies were irreversible, that foreign investment would be fully protected and that cent per cent foreign equity participation would be allowed in key industries. I would like to pose just this question. Is it proper on the part of the Prime Minister of a country to go abroad and, before an audience consisting almost en irely of foreigners, say that these policies are irreversible?

Sir, the Prime Minister is in the habit of making three claims in regard to the economic policies. One is that, we had no option. No option situation. The second is, these policies are based on consensus. He says that there is a national consensus to support his policies. The third is, these policies are irre-The Prime Minister's versible. contention is to be challenged on each of the three counts. When he goes abroad and says that these policies are irreversible, wonders whether we are going to continue as a democracy, Mr. Vice-Chairman. Can any leader in a democratic country—I pose this question to the House-stand up and say that any policy is irreversible We are committed to the Constitu-We take that oath when we come to the House. But we do not take any oath in regard to a policy. We now know that not only is there no consensus in regard to tnese economic policies but there opposition in various quarters in regard to these economic policies and that the moment many of us get an opportunity these policies will be reversed. Unless Narasimha Rao is Prime Minister and this Government is planning by hook or crook to stay in power for all times to come if that be their design, then, o

course, these policies are irreversible. But, if this country continues to be the kind of democracy that we have known it to be, then, there is no question of irreversibility. This contention, this thesis, therefore, that this economic-liberalisation policies are irreversible has to be contested, has to be challenged and the record has to be set right. I don't have to stand here, Mr. Chairman, to defend the policies which this Government has and this party has followed.

SHRI V. NARAYANSAMY: We also expect this from you.

SHRI YASHWANT SINHA: I don't have to do it. But since you have run away from them. I have to remind you that they were your own leaders, your own Prime Ministers repeatedly who have formulated these policies. It was Pt. Nehru, it was Indiraji who brought this Foreign Exchange Act and who said that in this country no more than 40 per cent shall be the equity holding of a foreign company, Mr. Narayanasamy.

SHRI V. NARAYANASAMY: You have to see the changing global scenario.

SHRI YASHWANT SINHA: The changing global senario...

SHRI V. NARAYANASAMY: You want to be in a small well. What can I do? The global scenario you have to see, how developing countries are. Otherwise nobody can help you. (Interruptions)

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please let him continue.

SHRI YASHWANT SINHA: Mr. Vice-Chairman, it is for their party, it is for the Members of Parliament, it is for others to decide what they are reversing. But I am

not concerned with small little party matters.

But, what I am saying is that the policies of the country economic have been constructed not by the Congress Party alone. It is the product of our freedom movement. It is the product of all those leaders who participated in the freedom move-These policies have been crafted, designed over a long number of years, over decades, and the rapidity with which you are abandoning them, is what socks, surprises and pains a person like me. This is the problem. This is what causes anguish. This is what causes pain. You are abandoning 'your party policies. Fine, you can adopt new policies. But you are abandoning the nationally accepted policies. That is the cause of concern for a person like me. And these policies that you are adopting are not based on national consesus. They are not even based on, as friend, Mr. Promod Mahajan, was saying, a concensus within your own party. Some day it is all going to blow up, and ! you are all going to collapse like a house of cards, let me tell you.

SHRI V. NARAYANASAMY: Don't dream like that.

श्री राम नरेश यादव : सि-हा जी, जैसाँ 11 महीने में हो गया है वैसा होने **पाया** नहीं है, यह बात स्थान में रखिए।

SHRI V. NARAYANASAMY: Don't dream like that.

SHRI YASHWANT SINHA: Mr. Vice-Chairman, I draw attention to two or three more points, and then I will be done.

The President in his address has talked about agriculture. Shri Ram Naresh Yadav who moved this Motion of Thanks, has been very close to agricultural interests, He

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has done a lot in his own political career to further and protect agriculturists' interests. What has the President said? The President's Address says that a number of step s will be taken for pest control, prevention of soil erosion, better in situ moisture conservation, horticulture, animal husbandry, livedevelopment. and agroprocessing will be given high priority etc. and also sheep, poultry, what The President delivers his not. Address to both the Houses of Parliament on the 24th February, and the Finance Minister presents his Budget on the 29th February, five days later.

I have here the expenditure statement for 1992-93. Mr. Vice-Chairman, soil conservation goes down from Rs. 100 crores to Rs. 90 crores. Animal husbandry goes down from Rs. 60 crores to Rs. 57 crores.

Dairy Development goes up marginally from Rs. 98 crores to Rs. 100 crores; plantations go down from Rs. 51 crores to Rs. 8 crores. (Interruptions).

THE VICE-CHAIRMAN (Dr. NAGEN SAIKIA): Hon. Member, if you have anything to talk to the Minister, kindly go to the lobby. Mr. Madani, I request you kindly to go to the lobby and talk.

SHRI YASHWANT SINHA: In all the sectors, which the President, in his speech, said will receive a special encouragement, the Finance Minister has reduced the outlays in the Central Plan. That is the point that I was making. The President also has talked about the Wasteland Development Programme and Environment etc. etc. The environment budget has also been reduced. Environment and Forests share has come down from Rs. 300 crores in this year's Budget to Rs. 280 crores in the next years's Budget. This

is the way in which the Finance Minister has accommodated priorities which have been set out in President's Address. talking of facts. These are the papers which are before me. Is there anyone who wants to challenge? Now, how do we treat this document? Whom should we thank? For what? Shall we say that we are thanking the President because he is not able to carry the Finance Minister with him, that we are thanking the Gcvernment for having suggested this Address to the President because they have not been able to carry the Finance Minister with them and that the Finance Minister has uralmost everything that the President had said will be done in agriculture, rural sectors forests, environment and all that? Is this manner in which the President's Address to both the Houses of Parliament should have been allowed to be treated in the Budget? What are we doing here? are we here? I intend to ask these very basic questions. Will some body stand up there and say that all this is wrong? We are doing a great disservice to the President in whose mouth we want to put these words, to utter these words and speak this language. This is what has happened.

He has talked about cleaning major tributaries. I had asked a question in this session. There was a deadline that the cleaning of the rivers will be done before 31st December, 1991. This has been extended unilaterally by the Environ-ment and Forests Ministry by one There is a case pending in the Supreme Court. The Supreme Court had demanded that all those who are polluting these rivers, especially the Ganga, should appear before the Supreme Court and satisfy themselves that they have done it. In that reply the Government confirms the fact that they have extended the deadline by another year.

Why? Why is the President being made to say all this then?

Much has been made of the fact that foreign exchange reserves have now crossed Rs. 10,000 crores as if Rs. 10,000 crores was Crossing breaking the four-minute barrier in running a mile. I do not know why R<sub>5</sub>. 10,000 crores is so sacrosanct. Recently I read somewhere that the reserves have gone up to Rs. 11,400 crores. Very good. Let the Government pat itself on its back. But how has the reserve been built up? One of the friends on this side was saying it is built up of the loans. No. It is also built up of import compression you look at the figures, which the Commerce Minister was correcting the other day in this House in resto the question which I ponse had asked. Do you know what has been the extent of compression The extent of the import compression between April-December of this financial year has been to the extent of almost Rs. 9,000 crores. If this compression on the import side had not taken place, then the Government would not have been in a position to claim all the tall claims which are being made of Rs. 11,000 crores or Rs. 10,000 crores and all that. Rs. 9,000 crores, almost \$4 billion, you have been able to save as a result of the import compression. That is how your reserves have don't be built up. Please With all the liberty, complacent. with all the licence that you have given to the industry to start importing with both hands, all these reserves will vanish in no time. Let me tell you this. What is most bothersome is we talk—the Prime Minister also talks—of strengths of this economy. It is precisely those strengths that we are trying to destroy.

SHRI SANTOSH BAGRODIA: Will you yield for a minute?

SHRI YASHWANT SINHA: Okay.

SHRI SANTOSH BAGRODIA : You said that foreign exchange reserves will vanish in no time. I appreciate that our imports are rising. But the Finance Minister has clarified that there is an automatic balance. because of the partial convertibility of the rupee. Can you enlighten me because you are an ex-Finance Minister and that is why I am asking this clarification from you?

SHRI YASHWANT SINHA: Sir, I don't need to enlighten Santoshji. He is a very enlightened person himself. But if I could make just one submission, in fact. India. has always had a massive trade deficit. Year after year we have been running a trade deficit. So whether you divide it into forty, sixty or you divide it into thirty, seventy or fifty, fifty whichever way you divide it, both portions will be inadequate to meet your requirements. If there is a trade deficit. then, reither will suffice for OGL siXtv DOL forty suffice for essential imports. Therefore, you will have to dip into your reserves. Do you think all the petroleum that you want to buy, all the fertilizers that we want to buy, all the essential imports that we want to make will be covered by that 40 per cent of our export earnings? If export earnings were enough to finance our imports, then, we will not be in this position. They are not adequate with all the liberalisation that you have introduced. Export earnings have not shown any upward tendency and there is absotutely no scope for it. Let me tell you that there is an international recession. The U.S. economy is in a very deep recession and unless the Americans and the West Europeans get out of this recession, you are not going to see any dramatic rise in exports. Therefore, we will continue to suffer from trade deficit and trade deficit will mean whether you convert the rupee 100 per cent on the tade account or 40 percent, 30 per cent, it will be inadequate. We will have to dip into our reserves and that is how these reserves will

[Shri Yashwant Sinha]

be depleted. That is the point I was trying to make.

Mr. Vice-Chairman, we are talking again of new Housing Policy in the President's Address. We are talking again of a new Education Policy in the President's Address. I have not been very long in this House only for four years. But I remember that we have debated in this House a new Education Policy. We have a new Housing Policy. How many times shall we go on changing our National Policies? How many times? We will not build houses, but we will build new Housing policies every year. That is what we go on doing. We will not improve education but we will go on talking of a new Education Policy every now and then. What is This is the kind of thing which has been said.

Now, Mr. Vice-Chairman, one last point and that is in regard to the Uruguay Round. The President in his Address has said that the Urguay Round of negotiations have reached a crucial stage. In fact, they have reached a terminal stage, if I could put it that way because it is terminal for India. From our point of view nothing could have heen more disastrous than the manner in which the Uruguay Round of negotiations have been conduc-I am saying it with all the responsibility at my command that from day one in 1985, when the first round was held in Punta del Este in Uruguay, in every 10 und, in every discussion, we have gone on surrendering our position one after We have surrendered the other. one after the other. We are caught up in this jam. Why are we in this jam? We are in this jam because of the concessions that we have granted across the negotiating table, from time to time. We could not take decisions which were in our own national interest. I will you one more thing that when we were in power for a brief period, the final round was going to be held

in Brussels, we were very clear in regard to textiles and in regard to the Intellectual Property Rights that India shall not surrender its nationally accepted policies. Who was responsible for this Patent Act of 1970? Do you know that? It was Mrs. Gandhi. Do you know what was said at that time? It was said that India shall be isolated, that nobody will trade with India, that we shall become pariahs of the community. Nointernational body will talk to us. Despite all these protestations despite all these oppositions, she was firm in her resolve—let me say this to her credit to get the Patent Act passed in The Patent Act of India has been hailed throughout the developing world as a model Act. Every sensible thing in that Patent Act. today is being challenged by this. Dunkel draft. Everything will have to be given up by us. Process patent will have to be replaced by poduct patent or both. The period of patent, Mr. Vice-Chairman, will have to go up from 5 to 14 years, as in our to 20 years. The burden of proof will shift from the prosecutor to the accused. It is the accused who will have to prove that he is not guilty. This will cover not only inventions but also discoveries. Genes which are already being patented will be subject to patent and the whole new field of biotechnolgy, about which our friend Prof. M. G.K. Menon talks here repeatedly the new frontier science, will become a prisoner in the hands of the developed countries. Our farmers will have to depend, for their seeds year after year, on foreign suppliers. This country will be signing on the deed of slavery or bondage, if we sign on the dotted line in the Dunkel Draft. Therefore, Mr. Vice-Chairman, I am appealing to this Government, 'Don't take it lightly." We have agreed, in the beginning in the Uruguay Round, that all these will be separate tracks; the TRIP will be separate; the TRIM will be separate; services will be separate; and merchandise will be separate;

there will be four separate agreements. Now, do you know what has happened? The Dunkel Draft interconnects, interlinks, all of them and it says that any violation of one will open you to retaliation on the others. If you do not behave on Intellectual Property, then they will penalise you by retaliating in the field of textiles. And not only this. They are going a step further. They are saying that even the international financial instructions like the world bank and the IMF will be linked to this and if you do not behave properly in the GATT then you will not Ъe to get loans from the **IMF** and the World Bank. And why has it come to this? The IMF, the World Bank and the GATT, the General Agreement on Trade and Tariffs, are not representative insti-They are not democratic institutions. We all know that the World Bank President is always an appointee of the U.S. President. We all know that the Managing Director of the MF can only be a European or a West European. No Indian can become the world Bank President. No Indian can become the Managing Director of the IMF. And in the GATT, the developing countries are at a disadvantage. We all know this. All of us who have any knowledge of international trade know this. The UNCTAD has just finished in a certain Latin American country Our Commerce Minister was there. An hon. Member of this House had also gone as part of the de legation. Does anybody in this House recall the knid of status which the UNCTAD enjoyed when the UNCTAD held session was 1968 ? in Delhi in That was developing forum oſ the the countries. That was the forum of the G-77. That was the forum where we used our strength of unity to get concessions out of the developed countries. Why aid we ever agree to discuss all these in the GATT ? That itself is a sign of forum

weakness. We knew that we were in a bad bargaining position there.

Mr. Vice-Chairman, the point I am making is that there is a conspiracy. When the Home Minister got up here in this House and said that there was a conspiracy in the assassination of Mr. Rajiv Gandbi, I, for one, did not take him lightly. His colleagues, his party people, might have taken him lightly. But I did not take him lightly. I am conscious of the fact that, after the collapse of the erstwhile Soviet Union, there is an international conspiracy to dismember our beloved country; that some people in this world want India to be weak. They want India to be subservient. They want India to become a client State. They want India to become a banana republic. And it is to this danger that I would like to most humbly draw the attention of the Treasury Benches. If we are not conscious of this danger, if we are not alive to this danger, then we are being less than nationalistic. We have to stand up. When I talk of conducting relations with other countries on the basis of sovereign equality, this is what I mean. When I say we should protect our interests in the this is what GATT Round I mean when I say that we should do something strengthen this strengthen this country, this is what I mean. We shall have to stand on our own two feet. Nobody else is going to help us do that. It will have to be done by our own efforts. And it is with this route that we can make this country great, we can make this country powerful and then hold our head high in the Comity of Nations and by four billion dollers or two billion dollars of foreign investment kind of foreign technology, prawns, Barbie dolls, Mandrake comics and things of that kind that you are bringing in this country. For God's sake, don't do it. For God's sake, don't walk into that trap. My voice might be falling on deaf ears, Mr. Vice Chairman. But let

me appeal with all the humility at my command, with all the emphasis at my command that this is coun-a grave is today facing threat. It is facing a grave challenge in a unipolar world and if we do not stand up, if we do not unite to meet the challenge and protect our national interest, it will be too Then it will not matter who belongs to the Congress party, who belongs to the Janata Dal and who belongs to the BJP. We will all be in the same mess. Let us make up and let us not do things which our forebears forbade us from doing. They were leaders of this country who became leaders of yours party after independence. Let us recall what warning they have given. Let us recall what they said was good for this country and things won't change so quickly. If in 1974, it was Shrimati Indira Gandhi, who was forcing the foreigners to dilute their equity and bring it down to forty per cent. in fifteen or sixteen years, nothing has changed in this world so dramatically that we should offer 100 per cent to them on a platter as the Prime Minister seems to have done in Davos.

There are a lot of things in this document. I thought I will draw attention to the more important ones. Let us remember that this document has a certain value. The President should not be made a mockery of. His address should not be given the kind of short shrift which this Government after five days has given to it. Let us set healthy traditions. Let us improve the norms of political conduct and that is where I will remind you of the story with which I started. I might say, the sun rises from the east. You might say, no, the sun is rising from the west and there will be no means to trying to convince Therefore, despite the fact that I have depended on facts and figures, I do not know how much conviction I have carried. If five per cent of what I have said goes home, then I think, my job would have been well done.

THE VICE CHAIRMAN (DR. NAGEN SAIKIA): Shri G. G. Swell. Mr. Swell, only two mintus of your party's time has been l'ft.

SHRI G.G. SWELL (Meghalaya): Mr. Vice Chairman, Sir, I am happy to have been here and hearing my friend, Mr. Yashwant Sinha, because he has thrown a little bit of light on what is the subject before the world-the Dunkel proposals of GATT—but I am afraid, I have not seen reasons to agree with his conclusions because bravura does not help us to solve the problem. We are in a difficult position. I agree that to retain our sovereighty, we should stand on our feet. But how are we going to do that? That is the question before us. However my concentration in the speech will be mostly confined to the area of foreign affairs. I was happy to have seen the Foreign Minister here. I thought he would have been here and hear me out. But I am happy, my colleague, Shri Vidya Charan Shukla, who had also been the Foreign Minister at one time, is here. Sir, today, as never before in the history of our country, we stand at a global junction. and we have to choose a path and choose it carefully. In that context, I think, this speech of the President. which he took one hour to read, is an amazing document.

It is amazing because of its lack of direction. vision, lack of of comprehension. I am using each one of these words advisedly and with clarity in my mind. It is amazing as an exercise in evasion, in evasion of the real problems that concern us. Sir, I would agree that an annual Address by the President would be a kind of review of what the Government has been doing and what it proposes to do. But today we are in a point of history when the world has undergone a cataclysmic change. One entire trading power bloc has disappeared. A super-power has disintegrated. That

super-power today is knocking at the door of another super-power for rescue and assistance. You have seen in the newspapers of yesterday that the Russian Federation has agreed to all the conditionalities of of the International Monetary Fund in order to get a loan of 11 billion dollars to bail it out. But that is not the end of the story. They are still embroiled in their internal turbullence. One does not know whether President Yeltsin would remain in that position for long. Already part of the erstwhile Soviet Union is in the grip of a civil war between one group and the other. This is the world in which we live. I would agree with Mr. Yashwant Sinha that the situation has given an accretion of strength to certain countries which have always been dominant the fields of commerce and economy. It has given an accretion of strength to the multinationals that today they have all the technologies and all the patents. I thought that in this Address of the President there should have been a summation of what his Government's world view is. What does the Government of India think of the world today? In the present context where does it want to go? Where is it going to lead this country? There is nothing at all in this Address of the President. The other day I could almost hear a sigh of relief on the part of the Government of India when the 26th February came and went and America did not impose Section 301 of the Trade Law on us, that we had been reprieved. As is Customary with us always for selfpraise, always to collect certificates! Even before we recognised Israel, we had to have Yasser Arafat to come here and give us a green signal and a certificate as if we cannot take any decision on our own, as Customary with us we could also have congratulated ourselves and pointed out that a great powerful country like China with a trade surplus of 14 billion dollars with the USA had to yield to American pressure and to agree to the protection of American patents in China. They had to

agree and we had been reprieved. It was something for self-congratulation.

The Americans had given us a reprieve, and that too a short reprieve, because next month this question will come up again in the next Uruguay Round of negotiations in Paris, when this question of the American 301 of their trade law will come back, will metamorphose into some kind of an agreement under GATT and what you call the TRIPS or Trade Related Intellectual Property Rights and there you will have the stamp of authority of an international body. It will no longer be a unilateral or bilateral action of America on us. It is an action of the whole body under the seal of GATT when you have to agree to this. If the Americans had not given us this reprieve, today India would have been in a tail-spin. The entire Budget presented by the Finance Minister would have gone into a tail-spin. Our exports should have because the Americans plummted would have banned exports to America. Americans are anxious to ban exports to their country. Mr Yashwant Sinha just now said, America is going through an acute phase of recession and President Bush today in his election campaign is losing a lot of support because the American economy is in a bad shape. If the Americans had imposed 301 our exports would have plummted or our calculations would have gone wrong and if we had agreed the prices of our pharmaceuticals, chemicals or medicines, the whole range of A goods, would have shot through the ceiling making all the calculations wrong. I am surprised that the President did not refer to this; or if he referred at all it is in a very bland manner. All that he had to say on this question are two bland sentences: I quote:

> "The Uruguay Round of negotiations has reached stage." crucial

Mr. Sinha said, "a terminal stage."

"We shall continue to defend our vital interests and seek improvements..."

What are our vital interests? What are the things at stake in the next Uruguay Round of negotiations in Paris next month? What are the improvements you seek?

THE VICE CHAIRMAN (DR. NAGEN SAIKIA): Within three minutes you have to conclude.

SHRI G.G. SWELL: Please, I have just begun.

THE VICE CHAIRMAN (DR. NAGEN SAIKIA): No. I curtailed the time because there are three speakers.

SHRI G.G. SWELL: Let me speak. Don't disturb my train of thoughts. This is the problem.

THE VICE CHAIRMAN (DR. NAGEN SAIKIA): I am helpless.

SHR! G.G. SWELL: Now, what are the interests you are going to safeguard? This is what I want to know. (Interruptions)...I will just conclude on the subject. Don't disturb my train of thoughts.

THE VICE CHAIRMAN (DR. NAGEN SAIKIA): When the time comes I shall have to ring the bell. I will give you only on minute.

SHRI G.G. SWELL: Don't disturb my thoughts. I can see a curious thing and at the same time I have a good lot of things to say about America. There is one curious sentence, I quote again:

"The United States is our largest trading partner and a major source of technology. It has been supportive of our efforts to overcome our temporary economic difficulties and launch a far reaching programme of economic reform."

I would like to know what the Americans have done on this. I am not anti America. As a matter of fact, I am for greater and close cooperation with America. I wish that our Affairs Ministry of External understands the world situation today, it understands the global concern of America better today. I wish they understand the situation about Non Proliferation Treaty. I don't understand the statement made by the Prime Minister. When you say you are not going to make atom bomb what are you going to do? Pedantry, high moralising posture does not have a place in today's world. We say that we are not going to sign the Non-Proliferation Treaty until all the nuclear powers have been dismantled. Today I would like to tell this Government that there is a literal landslide for nu-The clear disarmament. Union would like to get rid of all its nuclear weapons as quickly as possible and is trying for help from the United States and Britain and other countries to dismantic their nuclear weapons. We have on our door step Pakistan which has said almost in so many words that they have got the nuclear bomb. The President of Kazakhstan was here the other day. We have talked to him. But we neatly forget the fact that Kazakhstan is a big nuclear power country. We don't make the bomb. But at the same time we don't sign Non-Proliferation Treaty. What does it mean? If you nuclear disarmament, the first thing you have got to do is to see that our neighbour Pakistan is denuded of the nuclear weapons and that you can do, not by bombing Pakistan, not by building a nuclear weapon ourselves but by seeing that the world opinion is framed that Pakistan should expose itself to a full scope examination by a world

body, the International Atomic Energy Agency. There is no other way to do that. I think, a proposal has been made, as a beginning, of the five nations getting together, may be the present Russian Federation or whatever it is, the United States of America. China. India and Pakistan. We sit down together and find out how to make this place a nuclear weapon free zone and under that context to see that Pakistan exposes all its nuclear facilities to full scope inspection. That is the only way. There is no other way. When we ourselves have said that we are not going to manufacture a bomb, either you meet the Pakistani threat or the Kazakhastan's threat or the threat of this Islamic Fundamentalist Arc all over in the north. You are going to see that Kashmir some day, maybe in the next couple of years will no longer be the internal law and order question of India; it will no longer be a dispute between India and Pakistan; but Kashmir will be the beachhead of this Fundamentalist Islamic Arc which is also a nuclear weapon confederation. Either you make the bomb or you don't, and you see that all the cuntries don't have the bomb. The only forum to do that will be in the United Nations; it will be only a joint action on regional basis. That is what I want to say and I would appeal to this Government. Just one word more. That is all. I wanted to talk more about it. If my friends here who are talking can give me an answer, I shall be happy. I am dumb founded not to see a single sentence referring to our next door third largest neighbour country, Burma. It has the longest boundary with us, land and see together. Things are happening in Burma. China has given one billion worth of arms to Burma and with these arms given by China the military regime in Burma is fighting.

## 5.00 PM

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA) : Please conclude in one minute.

SHRI G. G. SWELL: We know what is happening. Refugees from Burma...(Interruptions)...

SHRI SANGH PRIYA GAU-TAM (Uttar Pradesh): Sir, he is speaking on a very important thing, let him continue...(Inte-SO rruptions)...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): You should not be advocating for him.

SHRI G.G. SWELL: I am finishing. Mr. Vice-Chairman. Sir. you are in danger. In the next couple of years you might find yourself under the aegis of Burma supported by China. At one time Assam was invaded by Burma. You know that very well. Refugees from Burma are there in Nagaland. Hundreds and thousands of refugees are there in Bangladesh. They wanted to open a way up to China because agreement with trade of their China is not interested in China. having democracy in Burma. Its interest is to see that its influence, its writ runs all over Burma. What are we doing? We are behaving like the ostrich, burying our heads in sand and not seeing anything at all. I am surprised. I am dumbfounded. I would like to say they have no comprehension. They do comprehend what is going around. This kind of short-sightedness is really something which I do not understand. I will expect of this Government to sit down with the Parliament and talk Members of to us. Just because you are a Minister, it does not mean you know everything. I know of Home Ministers who do not even read their newspapers. They do not dail**y** know anything. But they are running this country. Therefore it would be good for them if they learned some humility and talked to us. You can learn from us. Thank you very much. These are the few observations that I wanted to make. I am unhappy with the President's Addtess.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA) : Shri Hiphei.

DR. G. VIJAYA MOHAN RED-DY (Andhra Pradesh): Sir, it was my turn. I have to go to Hyderabad by today's flight. Yesterday also my chance had been overstepped. I postponed my journey.... (Interruptions)... I had requested the Chair to allow me to speak... (Intepropertion)... Sir, I seek your protection. I have a right to speak. ... (Interruptions)...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Ms. Hiphei, I would request you to allow him to speak since he has to go to Hyderabad...(Interruptions)...

MISS SAROJ KHAPARDE (Maharashtra): Sir, how can this be done? It is our turn...(Interruptions)...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Ms. Khaparde, do not argue. I am just requesting Mr. Hiphei since Mr. Reddy has to go to Hyderabad. This is only a mutual adjustment and I am requesting the Member.

SHRI HIPHEI (Mizoram): Okay, Sir.

DR. G. VIJAYA MOHAN REDDY: I thank the Treasury Benches for giving me this opportunity to speak.

SHRI VITHALRAO MADHAV-RAO JADHAV (Maharashtra): Mr. Reddy, please broaden your heart while speaking.

DR. G. VIJAYA MOHAN REDDY: The difficulty is I have to speak as an Indian and I have to depend on what is happening, That is why I can only say that this document the President's Address does not keep the Indian situation in its perspective. It has revealed the

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bankruptcy of this Government. It has revealed that it has no solution to any of the problems facing the country. Whether it is Punjab. or Kashmir or Assam, it has no solution to the problem. It - also does not have any solution to the social problems in the country. They do not have any means because the budget does no provide them with one. There is no package deal for Punjab or for the development of Kashmir or for solving the grievances of the people of Assam.

The Finance Minister has referred to the East India Company. I want them to go into what had happened in the past. The past is the root of the present. The East India Company looted our country to such an extent that it was possible for the British Industrial Revolution to take place. It was for the first time in the whole world that an industrial revolution was successfully carried out in Britain. It gave powers to the Britishers that they were the rulers of the whole world. The sun never set in the British empire. The East India Company stood at the doors of the Indian kings and were begging for audience so that they could do some trading in some places. In Chandragiri of my State, in the Darbar hall, there is a plaque in which it is written: "British representatives were waiting and wait-ing for audience and they finally got the audience and they got the That patna". Chennapatna, a fisherman's village, is now Madras. That is how they came in The traders became the rulers. cannot forget that. Their rule was to smash the Indian economy, to smash the Indian industry and to cut the fingers of the handloom workers so that they could not Lancashire They compete with smashed the agriculture country. That was why we suffered from famines. I had an opportunity to visit Bengal during the famine days of 1943. I saw the corpses lying in the streets of Calcutta There were corpses everywhere

There were no place to bury those corpses. They were thrown in the rivers. Even at Chittagong, this was the condition. Did the farmers of Bengal fail in those days? No. Bengal had a bumper crop. But the hoarders hoarded and the Britishers wanted the grains hoarded for the use of the army. That was why the Britishers not only hampered our progress but they also created vested interests in our country. Let the Treasury Bench not forget **ab**out Who were those vested interests? They were the Princes, the landlerds and those businessmen who were trading with the Britishers and they were the supporters of the Britishers. They were preaching that the Britishers the civilisers. Today, we have come a full circle. There are some people who also embrace those Unless you curb those vested interests, there cannot be any progress in this country. This is why I blame this Government that this has never tried to deal with those vested interests of the country. It is true that Jawaharlal Nehru dream about India where the mixed economy would rule, there would be an incentime for everybody, the land will belong to the poor and every part of the country will have an opportunity to develop. But his ideas have been defeated by the vested interests and for that defeat some of his own partymen were responsible, because they were in league with the vested interests. That is why when these problems were facing the country, those of us who were genuinely fighting for new ideas, came up with proposals for structural changes that the society required. What are those structural changes? Those structural change embedded in the Directive Principles in the Constitution. And I charge this Government with figuring thos: Directive Principles under the Constitution. It is clearly stated, "....that the operation of

the economic system does not result in the concentration of wealth and means of production to the common detriment." What else is happening today? You have written off the " What else is happening MRTP Act. The sky is the ceiling for your multinationals. If cannot govern this country according to the Constitution, you better get out. That is why we said structural changes today mean unearthing of the black money which is bashing this country, which is a parallel economy. Over Rs. 50,000 crores of black money is piling up in this country. And this Government is sleeping for the past forty усаге.

What happened to land reforms? Everytime it is being repeated in the Five Year Plans. But still land is getting accumulated in the hands of landierds. Because of unequal trade agriculture has become not profitable and the villages give a desolate appearance. Then, workers, participation in the management is also there in the Directive Principles under the Constitution. But the World Bank and the IMF don't agree to the workers' participation in the industrial management. We say for an industry capital and workers are equally important. But. when it comes to management, we listen to the IMF. Similarly, minimum wages are also not implemented. Similar is the case about recognising the rights of the tribal people in the forests or wherever they reside about land being given to them, forest produce being given to them, about giving a share in the administration to the Scheduled Castes and and the Back-Tribes Scheduled ward Classes. Nothing is being done to curb the growing atrocities on SC/STs and BCs and also on It is an everyday occurwomen. Afrocities are going on. rence. And this Government wants us to believe that it is protecting the interests of the poor and the downtrodden.

The Gentre should set right the strained relations between the Centre and the States so that the States get their due share from the Common Pool and they can satisfy their own people with development. This also has not been attended to by the Government. The Central Government wants to get all the money and all the power to itself.

The most important thing is to curb corruption. Now the Chhadhas and the Hindujas are smiling because this Government cannot take any action against them because of their conduits to the upper echelons. That is why corruption is winked at and the public sector has become the milch cow for the capitalists, for the politicians of the rating party and also for the bareaucrats. And we keep on blaming the public sector that it is not performing. But nobody is able to prose that the public sector itself should bear the responsibility for the losses being made. Even when sickness is reported by the private sector industries, even when those private sector units fall sick due to mismanagement, and transferred to public sector the entire blame is sought to be put on the public

Another most important thing is the stashing away of funds in foreign banks. The World Bank was saying that every year foreign exchange worth US\$ 3,000 to 4,000 crores is going into foreign banks. Some economists have estimated that this figure could be equal to as much as our foreign debt. How could this money go out except through black deals? Our exports have also suffered due to non-repatriation of the export earnings. There is underinvoicing, overinvoicing. And earnings of the joint ventures do not come back to the country. And what about the kickbacks? In all trade transactions huge amounts of Indian money go out to foreign banks. Even if a trickle of that

comes to our country, we do not require any loan from the World Bank. But this Government cannot take action against the violators of the law of the land, or against the hoarders. In the capital city of Delhi itself the Delhi Administration was able to bring out from the hoarders three lakh quintals of grains and pulses. Yet till now no action has been taken against the offenders. It came out in the press that so many people were interfering so that no action could be taken against these culprits. This is the sad story. Now how can anybody have confidence in your ? You want Government people to tighten their belts, you want the handloom workers starve; and die, you except the worker to sustain in this highcost environment. you want the students to carry on with studies with the ever increasing tuition fees! How can you expect the people to tighten their belts while you protect everything that is reactionary, everything that is antipeople, everything that goes against the Indian people? That is why I say, what all you say is falsehood. That is why I say you want to create an atmosphere where you need. to seek help from world agencies without realising what image of India they are thus creating in the eyes of the world. The world agencles today think that India is not in a position to meet even its interest obligations. That is the crue of the problem. You are not able to meet your interest obligations. How do we solve this problem? By getting more and more loans! By accepting their conditionalities! The conditionalities of those people who said India had no reliability! And today after giving more and more loans to India they thinking that India has swidenly become reliable, because Ladia has accepted the conditionalities which the have imposed on it! And what to the conditionalities mean? The economic freedom of this country, the political freedom of this country have been morgtaged. And our.

policies are being reviewed by foreign agencies, our expenditure is being reviewed by foreign agencies. Mr. Maran has said many things about this particular matter and I need not go into details again. Thatis why I say this is a very, very sad situation. The nation is getting into an atmosphere of scare, an atmosphere of taxes, taxes which are direct, taxes which are indirect, and taxes which the taxpayer himself does not know.

Sir, india produces the cheapest coal in the world. In spite of lack of modernization. India's costs only one-third of the coal produced anywhere in the world. But everthing else that comes from coal is costly. Because they accepted the condtionalities imposed by the World Bank, they resorted to devaluation of the Indian rupee to the extent of 22 per cent and our foreign debt burden has gone up to that extent. You have done it with one stroke of pen! Has the Government any authority to do this? Has it the sanction of the people to sign for the devaluation of the Indian currency? How can you increase the debts of this country by one-fourth without the knowledge of the people? But this has been done in this country. That is why our exports are cheaper and imports costlier. When we import, it is costlier for us and cheaper for them. In this way, the entire thing, the entire economic relationship has been made topsy-turvy. What is the impact of these burdens which have been thrown on the backs of the 90 percent of the Indian people? The poor men, the working men, the middle-class men, the students the intellectuals—all these people are bearing the brunt and they are carrying these burdens on their shoulders and it is the neo-rich who have become richer and it is those people who indulge in all illegal and black transactions who are happy about this.

SHRI M. M. JACOB But you will miss your flight!

DR. G. VIJAYA MOHAN REDDY Because of the price rise, all problems are there... (Interruptions)...

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): They want you to be brief so that you don't miss your flight.

DR. G. VIJAYA MOHAN REDDY: I do not want to support a package that is made in the USA, patented under the US laws. We do not have even the right to process it because processing is not allowed there.

Then there is the Dunkel proposal, the "take-it-or-leave-it" proposal. One day they say that it is deterimental to India and, on another day, some other Minister says that it will improve our exports! Whom to believe? As Mr. Yashwant Sinha has said, if there is retreat on one front, there will be. retreat all along the line until the people themselves come into the picture and take the situation into their own hands. That is why, Sir. they want to invite the multinationals and their collaborators. But I can only say, "They shall not pass!": This was the slogan loved and adopted by the late Jawaharlal. Nehru when he greeted the Spanish Revolution. About Punjab, Sir, it has been said that the Congress Government has conducted elections. But the elections were to be conducted on the 22nd of the June itself. In the morning, people were to go to the polls. There were thousands of candidates. Pepole were ready forming queques. Then, suddenly they were to go home. What a disappointment, Sir? Can this Government rectify the situation which they themselves created? That is why they have got such poor polling in

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[Dr. G. Vijaya Mohan Reddy]

Punjab. They must blame themselves. And they can never come to an understanding about the package for Punjab because from the day the Rajiv Longowal Accord had been signed, there are so many controversies that they are not able to come to any kind of a stable thinking on the matter, and in future also they will not be able to come to that.

About Kashmir, Sir, the only new thing that they have added is airlifting of the Ekta Yatris, the newfound friend of this Party. want the secularists of the Congress Party to understand what damage has been done to secularism of this country and to the democratic principles of our nation by the Ekta Yatris being airlifted to Kashmir, Sir, as the one who was fighting against the Nizam, I know, during those days the National Conference was fighting against the feudal Hari Singh. When it was the question of opting just like the Nizam, Hari Singh opted for independent Kashmir, with the support of the Praja Parishad. When the invaders came to the doorsteps of Stinagar, Mr. Hari Singh fled away with all his courtiers, relations and wealth to Jammu. It was the National Conference which stopped the aggressive invaders. And what did they get, Sir. They got their right for Constitution. They elected 51 Members, and all were from the National Conference. They gave for the first time in India a land reform where the land was taken away, withany compensation. giving That is why, Sir, there is the grudge of the Ekta Yatris. These people want to buy land in Kashmir. They were there for 13 minutes when they hoisted the flag. If they purchased the land, the would not have been there even for 5 minutes. About ULFA also, Sir, the same thing is there. The Congress Party will not be able to come to any decision because these are the problems of development, unemployment and frustration of the Youth, and more resources are to be given to the States,

But this Budget has got zero reserves. It is cutting even the Rozgar Yojana and other Yojanas. How can they give? Then they will have to go and stand in a queue before the IMF and the World Bank in the name of these schemes also. That is why Sir, it is a situation which is very sorrowful for the Indians. And there is the talk of privatisation everywhere. There is the talk of privatisation of education, there is the mushrooming of private schools and colleges and tuition colleges. And every where tuition fer is hiked by three or four times. The capitation fee is hiked and it is very difficult for the students to get educational. And if the student revolts, you want to suppress him. If the teacher revolts, you want to suppress him. You want to interefere with the sutonomy of the universities also. In the medical care also there is privatisation; there are big hospitals, hightech hospitals. But the peripheral servines are not being taken care of. That is why, Sir, the diseases are re-appearing. Dengue, Kala-azar, Malaria, Tuberculosis, leprosy are in epideme proportions. In Bihar, Kala-azar is taking its death toll in 30 districts-a disease which was practically eradicated. This is the situation we are exposing ourselves to. And who is going to manufacture the drugs for the national campaigns? Our drug industry in the public sector is being referred to the BIFR for its own sickness because it was producing bulk drugs and supplying to private manufacturers who money by selling formulations. Who is going to give you drugs? Do you mean to say that the private companies are prepared to manufacture drugs on no-profit no-loss basis? That is why I say the national programmes also will suffer. And that is why, these two programmes of health and education have been left to the winds. What else can we expect of development?

 As far as trade union rights are concerned, we are now hearing that the old Draconian laws are going to

be revived so that the onslaught on the people, the D.A. freeze, reternchment and so many other antipeople activities, cannot be resisted by the people.

In the foreign affairs also, it has been said that economy is the key to the foreign policy. The Americans have not given us respite under Super-301 threat. Americans are pressurising us to agree to the Dunkel package on the basis of 'leave it or take it', by which our agriculture will suffer, our bio-technology will suffer, our drug industry will suffer and all along the front, our patent laws will have to be modified and there will be a retreat. As it is, it has been crearly spelt out that there is a recession; recessionary trends are there in the Indian economy. Agriculture is not growing; industry also has shown minus growth, and as it is, there would be lakh small-scale and medium industries which are sick. The scenario is very very discouraging and as our learned friend was saying, America is also having a recessionary trend, so also many countries of Europe and Japan. That is why, to create a possibility for exports, there is a pressure to accept Dunkel proposals. do we But to whom export and what, because your policies affecting the roots of our R&D efforts, the roots of our self-rellance.

Finally, I would only say one thing more, because the Treasury Benches have suddenly become very aggressive, and to them my reply is through the slogan of shahid Bhagat Singh who pronounced in this slogan throughout his life. He had given this slogan to the Indian freedom fighters as the greatest weapon and with the same slogan on his lips he faced the hangman's noose and left the world so that Indian patriots may follow

I repeat here 'Inquilab Zinda-bad'. Long Live Revolution. This is the only reply to the treasury benches, which I want to give, on this occasion. I would also implore all democratically-minded people on this side and that side, to vote down this Motion because there is nothing to be thanked for in this Address. Thank you very much for giving me this opportunity.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA); Shri Hiphei.

SHRI HIPHEI: So, I do not know whether I will be able to complete my speech today.

THE VICE-CHAIRMAN (DR-NAGEN SAIKIA): Otherwise, you can continue tomorrow.

SHRI S.S. AHLUWALIA: You can speak up to 6 P.M. and then continue tomorrow.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): If you can conclude today, it is well and good. If you are not able to conclude today, you can continue tomorrow. Now, before you start, I have to make an announcement.

## ALLOCATION OF TIME FOR GOVERNMENT BUSINESS

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): I have to inform Members that the Business